



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Thursday, 19th April 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE THE CHIEF JUSTICE**  
**HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO.: 1**

[ DIVISION BENCH ]

[ DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST**  
**DATED 05-03-2018 TO 04-05-2018**  
**(RELATING TO DIVISION BENCH - I)**  
**ALONG WITH THE FOLLOWING MATTERS. ]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1.	WP(C)/2187/2014	THE UNION OF INDIA <b>Versus</b> N. ASHOK KUMAR AND 2 ORS	MR.S C KEYAL C.G.C. ASSTT.S.G.I. MR.M BHAGABATI	MR.M G SINGHR-1 MR.N T SINGH(R-1) MR.B BASUMATARY(R-1)
		REMARK : FIXED, [ AS FIRST ITEM ]		
2.	WA/243/2015 CAVT. NO. 2015 /	SYED MOHAMMAD ALI <b>Versus</b> SYED SAIDUL ISLAM AND 9 ORS,	MDI H KHAN MR.A RAHMAN MR.H R AHMED MR.H R A CHOUDHURY MSN NASRIN MR.M U MONDAL MR.M HUSSAIN MR.M R KHANDAKAR	MR.A WAHABR- 6and9 MS. P CHAKRABORTY MS.S E AHMED(R-1) SC, SECONDARY EDUCATION(R- 2 TO 4) MR.A D CHOUDHURY(R- 5&8) MR G ALAM(R-1) MR.M K RAUT(R-10) MR.P D NAIR(R-1) MR.P H CHOUDHURY(R-10) MRS.H SARMA(R-5&8) FOR CAVEATOR
		REMARK : WP(C) 5660/13(D/O)		
3.	WP(C)/7289/2015  <b>with</b> I.A./1122/2016	THE UNION OF INDIA AND 3 ORS <b>Versus</b> GOLAK BARMAN	MR.U K NAIR MR.H K DAS MS.P DUTTA	MR.U DUTTA MR.M CHANDA MR.S CHOUDHURY
4.	WA/331/2016	SMTI SUSHMITA PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A DHAR MRK K DAS	MR.J PATOWARYR-4 MR.P K TIWARI(R-5) MRP BHARDWAJ(R-4) GA, ASSAM MR.A R GOGOI(R-5) MS.A CHOUDHURY (R-4) MR.M K CHOUDHURY(R-4) MR.B PANDEY(R-5) SC, HIGHER EDUCATION MR. R J DAS(R-5)
		REMARK : NOT BY HON. M. ZOTHANKHUMA, J, FIXED		

5.	PIL/9/2017  <b>with</b> I.A.(Civil)/3936/2017 I.A.(Civil)/3937/2017  <b>WITH</b> I.A.(Civil)/3936/2017  In PIL/9/2017  <b>WITH</b> I.A.(Civil)/3937/2017  In PIL/9/2017	RATAN TERANG AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.  RATAN TERANG AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.  RATAN TERANG AND 17 ORS. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR.S U AHMED MR.A I KATHAR MR.C HANSE MR.M SARANIA  MR.S U AHMED MR.M SARANIA  MR.M SARANIA MR.S U AHMED	SC, K A A C GA, ASSAM SC, ELECTION COMMISSION. MR.N BORAH  GA, ASSAM SC, K A A C  SC, K A A C GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 19/04/2018  
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1)	F BEGUM	27-02-2018	To	29-04-2018
2)	MR. K K SHARMA	25-03-2018	To	31-12-2018
3)	MR. T N SRINIVASAN	28-03-2018	To	29-04-2018
4)	MR M SINGH	03-04-2018	To	03-07-2018
5)	MR. J R BORTHAKUR	05-04-2018	To	09-05-2018
6)	MR. S SARKAR	18-04-2018	To	27-04-2018
7)	MR. U K BORTHAKUR	10-04-2018	To	20-04-2018
8)	MR. B SHARMA	17-04-2018	To	01-05-2018
9)	MR. R P SINGH	11-04-2018	To	24-04-2018
10)	MR. S SINHA	09-04-2018	To	24-04-2018
11)	MR. R SARMA	09-04-2018	To	29-04-2018
12)	MR. R C SANCHATI	10-04-2018	To	21-04-2018
13)	MR S SANCHETI	14-04-2018	To	20-04-2018
14)	MR. N N JHA	09-04-2018	To	22-04-2018
15)	MR. N J GOGOI	10-04-2018	To	20-04-2018
16)	MR H MAURYA	12-04-2018	To	21-04-2018
17)	MR M J QUADIR	18-04-2018	To	20-04-2018
18)	MR. A K DAS	12-04-2018	To	05-05-2018
19)	MR. N D SARKAR	11-04-2018	To	26-04-2018
20)	MR G BAISHYA	18-04-2018	To	27-04-2018
21)	MS. A BHATTACHARYYA	18-04-2018	To	24-04-2018
22)	MR. R K BHATRA	18-04-2018	To	20-04-2018
23)	MS. M JAIN	18-04-2018	To	23-04-2018
24)	MR. B J GHOSH	18-04-2018	To	30-04-2018
25)	MR D K MISHRA	18-04-2018	To	19-04-2018
26)	MR. A BHATTACHARYA	13-04-2018	To	24-04-2018



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

**[ AT 10:30 AM ]**

**BEFORE:  
HONOURABLE MR. JUSTICE HRISHIKESH ROY**

**COURT NO.: 2**

**[ SINGLE BENCH ]**

**[ CIVIL BENCH - III**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 05-03-2018 TO 04-05-2018  
(RELATING TO CIVIL BENCH - III). ]**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
1.	abc/11/1900	X... <b>Versus</b> X		

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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

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[ AT 10:30 AM ]

BEFORE:

HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI

COURT NO.: 3

[ SINGLE BENCH ]

[ CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 05-03-2018 TO 04-05-2018  
(RELATING TO CIVIL BENCH - IV) ALONG  
WITH THE FOLLOWING MATTERS.  
THIS BENCH WILL RISE AT 2:30 P.M. ]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<b>MOTION</b>		
1.	WP(C)/1419/2018	JENGRAI GAON PANCHAYAT SAMABAY SAMITI LTD. AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR S CHOUDHURY MR. K KALITA	SC, CO OP GA, ASSAM
	REMARK : FIXED			
	<b>WITH</b> WP(C)/7637/2017	PRADIP MAHANTA <b>Versus</b> THE REGISTRAR OF COOPERATIVE SOCIETIES AND 5 ORS.	MR.A SARMA MR.S CHOUDHURY MR.K KALITA	SC, CO-OP.
2.	WP(C)/1851/2018	MAZIBUR RAHMAN <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S P ROY MS. N RAI MR. T R ROY MR A K RAI	SC, GMC, H SARMA
	REMARK : FIXED			
		<b>ORDER (IMPLEADMENT OF PARTY)</b>		
3.	I.A.(Civil)/1137/2018	NANI KUMAR DAS AND 2 ORS <b>Versus</b> CCL INTERNATIONAL LTD. AND 8 ORS	MR. A R SIKDAR MD A ALI	GA, ASSAM
	REMARK : FIXED			
	<b>WITH</b>			

WP(C)/5663/2017

CCL INTERNATIONAL LIMITED  
AND 2 ORS.

**Versus**

THE STATE OF ASSAM AND 8  
ORS

MS.J HAZARIKA  
MR.S SAIKIA  
MR.N DUTTA  
MSA PHUKAN

MR.K N CHOUDHURYSR.ADV.R-  
6  
MR. P DAS  
MR. Z ISLAM  
MR. P BARUAH  
MR.D M NATH(R-2)  
MR.R DUBEY(R-6)  
GA, ASSAM  
MR.G RAHUL(R-2)  
MR.M  
CHOUDHURY(SR.ADV.)(R-2)  
MS.A B KAYASTHA(R-6)  
ASSTT.S.G.I.

**ADMISSION**

4. Arb.P./28/2017

M/S. ASHOK KUMAR  
MANDHYANI

**Versus**

THE UNION OF INDIA AND 3  
ORS.

MS.G SUTRADHAR  
MR.R HUSSAIN

SC, NF RLY  
MSS CHAKRABORTY

5. WP(C)/7988/2017

M/S. G.B.CHAUDHURY  
HOLDINGS PVT. LTD.

**Versus**

FOOD CORPORATION OF INDIA  
AND ANR.

MR.B CHAKRABORTY  
MS.P SARMA  
MS.P HAZARIKA  
MR.S HUSSAIN

SC, F C I  
MRS.A CHAKRABORTY  
MR.P K ROY

REMARK : NOT BY HON. P.K.DEKA, J, FIXED

**WITH**

I.A.(Civil)/720/2018

FOOD CORPORATION OF INDIA  
AND ANR

**Versus**

M/S G.B. CHAUDHURY  
HOLDING PVT. LTD.

MR. P K ROY  
MS. M DUTTA  
MR A CHAKRABORTY  
MR. S K CHAKRABORTY

MR. B CHAKRABORTY  
MS. P HAZARIKA

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Causelists generated on 12/04/2018 17:15:46



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[ AT 10:30 AM ]

**BEFORE:**  
**HONBLE MR. JUSTICE UJJAL BHUYAN**  
**HON BLE MR. JUSTICE NELSON SAILO**

**COURT NO.: 4**

[ DIVISION BENCH ]

[ DIVISION BENCH - II

THIS BENCH WILL RISE AT 1:15 P.M. ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1.	WP(C)/3547/2016	MD. BABUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B K DAS MR.D SAIKIA MR.J ALI MR.L R MAZUMDER MR.S RAHMAN MR.H A TALUKDAR MR.I HUSSAIN MRS M ABDULLAH P MR. B HUSSAIN MR. I A TALUKDAR	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR, FIXED			
2.	WP(C)/6578/2016	MD. FAKHRUDDIN KHAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR.U J SAIKIA MR.R K DUTTA	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR, FIXED			
3.	WP(C)/7340/2016	AFUJA BEGUM @ AFRUJA BEGUM <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MRB PUSHILAL MS. R JAIN(AMICUS CURIAE) MR.H A SARKAR	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR, FIXED			
4.	WP(C)/7346/2016	DAL BAHADUR CHETRY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS.N DAIMARI MR.P N SHARMA	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR, FIXED			
5.	WP(C)/7386/2016	HAJURA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR.R A CHOUDHURY MR.Z HAMMAD MDE AHMED	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR, FIXED			

6.	WP(C)(Suo Moto)/17/2017	X X X <b>Versus</b> IN RE- SUMALA KHATUN @ SALEMA KHATUN @ SAMELA KHATUN AND ANR.	SC, GHC MR.T J MAHANTA SR. ADVOCATE	MR. S ISLAM A KAUSH MS. M KONCH
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REMARK : WITH LCR 2 FILES, FIXED

**WITH**

I.A.(Civil)/1308/2016	ABDUL ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MD.B ISLAM MS.M KONCH MR.S ISLAM MR.A CHOUDHURY	ASSTT.S.G.I. GA, ASSAM
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**WITH**

WP(C)/5369/2016	ABDUL ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR.S ISLAM MD.B ISLAM MR.A CHOUDHURY MS.M KONCH	ASSTT.S.G.I. GA, ASSAM
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**with**

I.A.(Civil)/1308/2016

**ORDERS**

7.	Review.Pet./5/2017	STATE OF ASSAM AND ANR <b>Versus</b> JAMAIT -E-ULEMA -E- HIND AND ANR	MR.S R BORUAH MR.U.K.NAIR,S.C.F.T MR. R C BARPATRAGOHAIN, AG ASSAM JR. GA, ASSAM	MR.K MIRAR-1 MR. R DHAR MR.N H MAZARBHUYAN(R-1) MR.R ALI(R-1) MS.L WAJEEDA(R-1)
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REMARK : IN PIL 103/15(D/O), FIXED

**HEARING**

8.	CRL.A(J)/92/2014	RAJU NUNIA @ LAIKA <b>Versus</b> THE STATE OF ASSAM	AMICUS CURIAE MS.D B GOGOI	PP, ASSAM
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REMARK : LCR 5 FILES, P.B.- 2

9.	CRL.A(J)/129/2014	BINOD KARMAKAR <b>Versus</b> THE STATE OF ASSAM	AMICUS CURIAE MRM HALOI	PP, ASSAM
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REMARK : LCR 5 FILES, P.B.- 2

10.	CRL.A(J)/45/2015	MONI DAS @ MONINDRA DAS <b>Versus</b> THE STATE OF ASSAM	AMICUS CURIAE MR.B BARUAH	PP, ASSAM
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REMARK : LCR 6 FILES, P.B.- 2

11.	CRL.A(J)/52/2015	KAMAL SHAH <b>Versus</b> THE STATE OF ASSAM	AMICUS CURIAE MR.R M CHOUDHURY	PP, ASSAM
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REMARK : LCR 3 FILES, P.B.- 2

12.	WA/249/2015	MD ISAQUE @ ISAHOQUE ALI AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR.H R A CHOUDHURY MR.A MATIN MR.F U BORBHUIYA MR.J M SOLAMAN	GA, ASSAM(R2-4) ASSTT.S.G.I.(R1)
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REMARK : WITH LCR

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Causelists generated on 12/04/2018 17:13:04



# THE GAUHATI HIGH COURT AT GUWAHATI

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[ AT 10:30 AM ]

BEFORE:

HON'BLE MR. JUSTICE UJJAL BHUYAN  
HON BLE MR. JUSTICE AJIT BORTHAKUR

COURT NO.: 4

[ DIVISION BENCH ]

[ AT 2:00 P.M.

THIS BENCH WILL RISE AT 2:30 P.M.

SINGLE BENCH OF HON'BLE MR. JUSTICE  
A. BORTHAKUR WILL SIT AGAIN AFTER  
RISING OF THIS BENCH ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1.	WP(C)/7339/2015	MUSSTT. AMINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MD.GIASH UDDIN MR.A UDDIN MS.M BURAGOHAIN	AMICUS CURIAE AG, ASSAM MR.N DUTTA ASSTT.S.G.I. GA, ASSAM
	<b>WITH</b> WP(C)/1238/2017	MUSSTT. JAHANARA KHATOON @ MUSSTT. JAHANARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR.A S TAPADER MR.R A CHOUDHURY	ASSTT.S.G.I. GA, ASSAM
	<b>WITH</b> WP(C)/1333/2016	BINOD BIHARI DEY @ BINOD DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.H UPADHYAYA MR B CHANDA	ASSTT.S.G.I. GA, ASSAM
	<b>WITH</b> WP(C)/1849/2016	MD. HABIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S BISWAS MR. E AHMED MS.L HAZARIKA MS.K L R YANTHAN MR.S C BISWAS	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> WP(C)/2186/2017	BHANU NESSA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR.A AHMED MR.U SAIKIA	GA, ASSAM
	<b>WITH</b> WP(C)/2422/2017	SAFIQUE UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR.N H MAZARBHUYAN MR.A S TAPADER MS.L WAJEEDA MR.N I MAZARBHUYAN MR.K MIRA	ADDL. AG, ASSAM MR.D K SAIKIA

WITH



	WP(C)/2622/2017	MUJAMIL HAQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR.N N JHA MS.S BORA MR.A C RAY	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b>			
	WP(C)/4138/2017	BHAGIRATH MALODAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR.U DAS MR.D K MEDHI	ASSTT.S.G.I. GA, ASSAM
	<b>WITH</b>			
	WP(C)/5925/2016	MD. ABDUL BAREK <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR.N N JHA MR.A C RAY	ASSTT.S.G.I. GA, ASSAM
	<b>WITH</b>			
	WP(C)/6006/2016	MD. AFFIRUDDIN <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR.A C RAY MR.N N JHA	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b>			
	WP(C)/6327/2016	FIRUJA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A AHMED MR.U SAIKIA	GA, ASSAM
	<b>WITH</b>			
	WP(C)/6748/2016	MD. JAMAL UDDIN ALIAS BADIA JAMAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR.N H MAZARBHUYAN MR.K MIRA MR.N ISLAM MS.L WAJEEDA	ASSTT.S.G.I. GA, ASSAM
	<b>WITH</b>			
	WP(C)/6779/2016	MUSST. MORIAM NESSA @ MOIRAM NESSA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR.A C RAY MR.N N JHA	ASSTT.S.G.I. GA, ASSAM
	<b>WITH</b>			
	WP(C)/7057/2016	MD. INTAJUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR.N H MAZARBHUYAN MS.L WAZEEDA MR.K MIRA MR.N ISLAM	AG, ASSAM ASSTT.S.G.I. GA, ASSAM MR.C CHOUDHURY AMICUS CURIAE MR.N DUTTA
	<b>WITH</b>			
	WP(C)/797/2017	AMIR UDDIN MAZUMDER <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR.A S TAPADER MR.D HUSSAIN MR.A M ALAMAN MRH I CHOUDHURY	ASSTT.S.G.I.(R1) GA, ASSAM(R2-5)
2.	WP(C)/712/2016	WARESH ALI PRAMANIK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR.ALHAJJ INAM UDDIN MR.H R A CHOUDHURY MS.R CHOUDHURY MS.E YASMIN	GA, ASSAM ASSTT.S.G.I.

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Causelists generated on 12/04/2018 17:26:26



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[ AT 10:30 AM ]

**BEFORE:  
HONOURABLE MR. JUSTICE L.S. JAMIR**

**COURT NO.: 5**

**[ SINGLE BENCH ]**

**[ CIVIL BENCH - III ]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1.	WP(C)/2136/2016 <b>with</b> I.A.(Civil)/3151/2017 REMARK : FIXED, P/HEARD <b>WITH</b> I.A.(Civil)/3151/2017 In WP(C)/2136/2016	DEEP CHAND NAG <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS.S KANUNGOE MR.K KALITA MR.I H SAIKIA	MRS.A DASS ASSTT.S.G.I. C.G.C.
2.	WP(C)/3690/2013	DEEP CHAND NAG <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	C.G.C. MS.A DAS
3.	WP(C)/4381/2013	MRIGEN BHARALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B D GOSWAMI MR.T CHUTIA MR.M P PARASHAR	SC, IRRIGATION DR.B AHMED
4.	WP(C)/5464/2013	BHUBON CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.B BHUYAN MS.P PATHAK MS.S CHUTIA	MR.J KALITA MR. B GOGOI (SC, FINANCE) SC, IRRIGATION MR.B AHMED MR.K K UPADHYAY MRS.S UPADHYAY
5.	WP(C)/1830/2014	SAMINDRA NATH KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.A TALUKDAR MS.A GOGOI MR.A PATHAK MS.M BORAH MS.J CHETRY MR.N PATHAK MR.P S LAHKAR MR.D K SARMAH	MR.B GOGOI MR.H K MAHANTA GA, ASSAM SC, FINANCE DEPTT. MR.B CHETRI SC, PERSONNEL DEPT. MS.E SHARMA MS.R DEKA SC, PWD
	REMARK : FIXED			
	REMARK : FIXED			

6.	WP(C)/2749/2014	MAHENDRA SUTRADHAR AND 76 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR.B K MAHAJAN MR.S BORTHAKUR MR.K R PATGIRI MS.U CHOUDHURY MS.C DAS MR. P K BORAH	MRS. A GAYAN, CGC MS.A DAS ,ASSTT.S.G.I.
	REMARK : FIXED			
7.	WP(C)/3684/2014	TILAK CHANDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.C S SARKAR MR.M ROY MR.A SARMA	GA, ASSAM MS.R GOGOI
8.	WP(C)/3812/2014	SMT. PRATEEKSHA BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.B K DAS MRG JALAN MR.S BANIK	MR.K GOSWAMI GA, ASSAM MR.P M TALUKDAR MR.P J PHUKAN SC, P C B A MR.R DUBEY
9.	WP(C)/5094/2014	SUBANSIRI LOWR H.E. PROJECT CONSTRUCT BASIS WORKERS UNION AND 2 ORS <b>Versus</b> NATIONAL HYDROELECTRIC POWR CORPORATION LTD. AND 18 ORS	MR.P KALITA MRS.A BHATTACHARYYA	MR.R K D CHOUDHURY MRS.S UPADHYAY(R-12-14,- 6-19) MR.K P PATHAK(R 1 TO 11) MS.L DEVI MR.K K UPADHYAY(R-12-14,- 6-19)
	REMARK : FIXED			
10.	WP(C)/840/2015	MD HARUNAR RASHID <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M DEKA MR.M HAQUE MR.S HOQUE	SC, SOCIAL WELFARE MRS.K M TALUKDAR(R5-6) SC, BTC MR.B K SARMA(R1-4)
	REMARK : FIXED			
11.	WP(C)/2216/2015	MANJOY DAIMARI AND 6 ORS, <b>Versus</b> THE UNION OF INDIA AND 11 ORS,	MR.M H ANSARI MR.M DUTTA MR.M AHMED	SC, BTCL-3,5,6,7,8,9,10,11,12 GA, ASSAM(R-2) ASSTT.S.G.I.(R-1 & 4)
	REMARK : FIXED			
12.	WP(C)/3/2016	BIBHUTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MSW YHOSHII	MR.A K DUTTAR-5and6 MR.B PURKAYASTHA(R-5&6) MR.R P KAKOTI(R-5&6) SC, FINANCE & TAXATION
	REMARK : FIXED			
13.	WP(C)/1896/2016	JAYDEV BAISHYA <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR.A D CHOUDHURY MR. S DEKA MR. P DUTTA MR.D CHOUDHURY	MR.M GOGOI MR.N DEKA SC, IOC
	REMARK : FIXED			
14.	WP(C)/1898/2016	SUMAN ROY <b>Versus</b> THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR.D CHOUDHURY MR. S DEKA MR.A D CHOUDHURY MR. P DUTTA	MR.M GOGOI MR.N DEKA SC, IOC
	REMARK : FIXED			
15.	WP(C)/4475/2016	FORCE NO.060069141 CT/GD HEMANTA DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MRU SARMA MS.R DUTTA MR.H BEZBARUAH MR.R MAZUMDAR	MR H GUPTA, CGC. R ASSTT.S.G.I.
	REMARK : FIXED			
16.	WP(C)/4979/2016	PRANJIT KAKATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.S DAS MR.H ALI MR.F U BORBHUIYA	GA, ASSAM MR.M M DEKA(R-5) MR.U C RABHA(R-5)
	REMARK : FIXED			

17.	WP(C)/1801/2017	SANGHAMITRA BARBORA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR.H J TAMULI MSN KALITA MS.P BORTHAKUR MR.A K SARMA	MR.P SAIKIAR-5 SC, APSC MR.D K BAGCHI(R-5) SC, HIGHER EDUCATION GA, ASSAM MR. A CHAMUAH MR.S SAIKIA(R-5) DR.B AHMED(SC, IRRIGATION)
	REMARK : FIXED			
18.	WP(C)/2060/2017	ABDUL RASHID AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR.M C DAS MR.J SARMA	GA, ASSAM SC, AG SC, FINANCE
19.	WP(C)/2345/2017	PRANAB KUMAR SAHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	MS.S DASR-4 GA, ASSAM MR.F U BORBHUIYA(R-4)
	REMARK : FIXED			
20.	WP(C)/2799/2017	DHARMESWAR SEAL <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR.H P NEOG MR.B K DAS	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
	REMARK : FIXED			
21.	WP(C)/6448/2017	UTPAL CHAKRABORTY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 36 ORS	MR.P KATAKEY MR.S P DAS MS.S CHOUDHURY	GA, ASSAM MR. U P CHALIHA MR. U P CHALIHA MR.C BARUAH SC, APSC
	REMARK : FIXED			
22.	WP(C)/6901/2017	MUNINDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR.D A KAIYUM MR.S H RAHMAN MR.E HUSSAIN	MS.R GOSWAMIR-5 MR.B K BHATTACHARJEE(R-5) GA, ASSAM
23.	WP(C)/11/2018	DHANESWAR DEV MISRA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER MS. S K CHAUHAN MR. SHEKHAR CHAUHAN	MR. B GOGOI (SC, FINANCE DEPT.)
	REMARK : FIXED			
<b>ORDERS</b>				
24.	WP(C)/3655/2013	SMTI NANDITA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D K KOTOKY MRS.P L SARMAH MR.N BARUAH	MR.A VERMA SC, HEALTH
	<b>WITH</b>			
	WP(C)/3663/2013	JITUMONI DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N BARUAH MRS.P L SARMAH MR.D K KOTOKY	SC, HEALTH MRS.A VERMA
25.	Review.Pet./85/2017	AFJAL HUSSAIN MAZUMDER AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR.F U BORBHUIYA MS.S DAS MR.H R A CHOUDHURY	ASSTT.S.G.I. MRS.R DEVI C.G.C.
	REMARK : FIXED, WP(C) 2202/15(D/O)			
<b>HEARING</b>				
26.	WP(C)/5210/2008	RAJIB NATH AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B CHETRIP- 1and3 MR.K K PARASAR(P- 1&3) MR.N BORAH	SC, F.DEPTT. K N CHOUDHURY D SAIKIA B K KASHYAP GA, ASSAM J PATOWARY
	REMARK : FIXED, P/HEARD, NOT BY HON'BLE A.M.B.BARUA,J.			
	<b>WITH</b>			

	WP(C)/941/2017	GAUTAM HAZARIKA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR.K K PARASAR MRS.B CHAKRABORTY MR.B CHETRI	GA, ASSAM SC, FINANCE
27.	WP(C)/3712/2013	DWIJENDRA BARMAN <b>Versus</b> PRINCIPAL JUDGE, FAMILY COURT, CACHAR AND 3 ORS	MR.R P SARMAH MR.A S BHATTACHARJEE(SR.ADV.) MR.A R TAHBILDAR MRM R ADHIKARI MR.S G BHATTACHARJEE MR.J DAS	MR.T SK GA, ASSAM MR.U K NAIR MR.I ALAM MR.R GOSWAMI SC, GHC
	REMARK : FIXED, P/HEARD			
28.	WP(C)/6135/2015	SMTI DHARITRI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R M DEKA MR.K N CHOUDHURY MR.B KASHYAP MR.D DAS MR.A BARUAH	MR.A DASR-2 MR.S G BHATTACHARJEE(R-2) MRJ C GAUR(R-4) MR.S K MEDHI(R-2) GA, ASSAM(R-2&3) SC, FINANCE(R-1) MS.J TRIPATHI(R-4) MR.D CHAKRABARTY(R-4) MS.J CHOUDHURY(R-4)
	REMARK : FIXED, P/HEARD			
29.	WP(C)/3272/2015	BIMAL PAYENG <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.N DUTTA MR.D K ROY MR.T C CHUTIA MS.M CHUTIA	SC, PENSION GA, ASSAM SC, FINANCE SC, ELEMENTARY EDUCATION
	REMARK : FIXED			
30.	WP(C)/7917/2015	PINKUMONI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S CHOUDHURY MR.M CHANDA MR.A K DAS MS.U DUTTA	SC, APSC MR.B SINHA SC, PERSONNEL DEPT.
	REMARK : FIXED			

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Causelists generated on 12/04/2018 17:23:40



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

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[ For Thursday, 19th April 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO.: 6

[ SINGLE BENCH ]

[ CIVIL BENCH - II ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1.	I.A.(Civil)/3465/2017 <b>In</b> WP(C)/2789/2017 REMARK : FIXED <b>WITH</b> WP(C)/2789/2017 <b>with</b> I.A.(Civil)/3465/2017	EASFUR RAHMAN AND 3 ORS <b>Versus</b> IMRAN HUSSAIN AND 6 ORS  IMRAN HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR.R KALITA MS.D BURAGOHAIN MRS.J M KONWAR MR.R SALOI  MR.P K R CHOUDHURY MR.S U AHMED	MR.S U AHMED SC, HIGHER EDUCATION  MR.M HUSSAINR-5 MR.S SAGI MS.S BHUYAN MR.R KALITA SC, SECONDARY EDUCATION MR.H AGARWAL MR.N H BARBHUIYA(R-5)
2.	I.A.(Civil)/3812/2017 <b>In</b> WP(C)/4136/2017 <b>WITH</b> WP(C)/4136/2017 <b>with</b> I.A.(Civil)/3812/2017	BOBITA SAIKIA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  BOBITA SAIKIA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR.B N GOGOI MS.A DAS  DR.B N GOGOI MS.A DAS	SC, FINANCE MS.R BARUAH(SC, EDUCATION)  MR.B GOGOISC, FINANCE SC, EDUCATION MR.M DAS(R-5) MR.D CHETIA(R-5) MR.R M DEKA(R-5)
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
3.	I.A.(Civil)/747/2018  <b>WITH</b> I.A.(Civil)/1191/2018  <b>WITH</b> I.A.(Civil)/1195/2018  <b>WITH</b>	MD. KAZIM UDDIN <b>Versus</b> MD. HABIBUR RAHMAN AND 5 ORS  MD. MOINUL HAQUE <b>Versus</b> MD. MUKTAR HUSSAIN AND 5 ORS  MD. AMRAN HUSSAIN <b>Versus</b> HASINA DILRUBA AND 5 ORS	MR. B SINHA MR. M GOGOI  MR. B SINHA MR. M GOGOI  MR. B SINHA MR. M GOGOI	SC, SEC. EDU. MS. S SAIKIA MR. R DUBEY MR. K N CHOUDHURY, SENIOR ADVOCATE  SC, SEC. EDU. MS. S SAIKIA MR. R DUBEY  SC, SEC. EDU. MR. R DUBEY

MC/1506/2014	ASHFAK UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.D A KAIYUM MRJ RAHMAN MR.S H RAHMAN	MR. E AHMED SC, EDU MR.R A CHOUDHURY MR.N I KHAN
In WP(C)/2780/2013			
<b>WITH</b>			
WP(C)/2780/2013	PARUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.D A KAIYUM MRJ RAHMAN MR.S H RAHMAN	MR.R A CHOUDHURY MR. E AHMED MR.N I KHAN SC, EDU
<b>with</b> MC/1506/2014			
<b>WITH</b>			
WP(C)/3473/2013	PARUL AHMED <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR A R BHUIYAN MR.B ZAMAN MR.M A I HUSSAIN	MR.R A CHOUDHURY SC, FINANCE SC, EDU MR.N I KHAN MR. E AHMED
<b>WITH</b>			
WP(C)/4305/2016	MD. MONJUR AHMED AND 42 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR.M K CHOUDHURY MR. M KHAN MRJ RAHMAN	MS.U CHOUDHURYR- 4,5AND9 MR.A Z AHMED(R- 3,6,7&8) MS.C DAS(R- 4,5&9) MRS.C DAS(R- 4,5&9) MR.A RAHMAN(R- 3,6,7&8) SC, SECONDARY EDUCATION MR.K R PATGIRI(R- 4,5&9)
<b>WITH</b>			
WP(C)/4608/2016	HASSINA DILRUBA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.R DUBEY MS.M SAIKIA MS.A B KAYASTHA	SC, SECONDARY EDUCATION
<b>WITH</b>			
WP(C)/4835/2016	MD. HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R DUBEY MS.A B KAYASTHA MR.K N CHOUDHURY MS.M SAIKIA	SC, SECONDARY EDUCATION
<b>WITH</b>			
WP(C)/4838/2016	MD. MUKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.A B KAYASTHA MR.K N CHOUDHURY MS.M SAIKIA MR.R DUBEY	SC, SECONDARY EDUCATION
<b>ADMISSION</b>			
4.	WP(C)/5980/2012	JOSEPH RAWEL KINDO AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.H SARMA MR.A D CHOUDHURY MR.M ISLAM SC, EDU SC, SSA SC, BTC
	REMARK : FIXED		
<b>WITH</b>			
WP(C)/5997/2012	GANESH SAIKIA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.H SARMA MR.M ISLAM MR.A D CHOUDHURY	SC, EDU SC, SSA SC, BTC
5.	WP(C)/614/2013	SMTI USHA RANI DUTTA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R K TALUKDAR MR.C BARUAH MRR K NEOG SC, EDU
	REMARK : FIXED		
6.	WP(C)/2142/2013	MD. ABDUL AHAD LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MS.S GOGOI SC, EDU MR.K D CHETRI MR.B DAS MR.B NATH MR.P K MAZUMDAR

7.	WP(C)/2171/2013	PUNU RAM KALITA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 33 ORS	MS.S KANUNGOE MR.K KALITA MR.I H SAIKIA	MR.S NATH MR.B PATHAK SC, EDU MR.T R DEURI MRSB BHUYAN MR.B C PATHAK MS.M BARUAH MR.P CHOUDHURY MR.U SAIKIA MR.D GOGOI MS.J RABHA MS.J PHUKAN MR.P PATHAK MR.S ROY
8.	WP(C)/2172/2013	DR. NURUL ISLAM @ DR. NURUL ISLAM NADVI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N PATHAK MR.D K SARMAH MS.S SARMA	MR.E HUSSAIN SC, EDU MR.N HAQUE MRK UDDIN MR.S R BARBHUIYA MR.A RAHMAN MR.S K DEORI
9.	REMARK : NOT BY HON. A.M.B.BARUA, J WP(C)/1082/2014	SMTI GITANJALI HAZARIKA <b>Versus</b> THE GAUHATI UNIVERSITY AND 4 ORS	MR.P J SAIKIA MR.K BARUAH	MR.L P SHARMA SC, G U
10.	REMARK : FIXED WP(C)/7467/2015	RAMEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.P DAS MR.B K DAS	SC, HIGHER EDUCATION
11.	REMARK : FIXED WP(C)/1509/2016	LEELAKRISHNA BASSA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.K KALITA MR.J C GOGOI MR.D HANDIQUE MR.H KAKATI MR.R KALITA	SC, SECONDARY EDUCATION
12.	WP(C)/1647/2016	SMT. GITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A K RAY MR.K PATHAK MR.I GOGOI MS.T DAS	SC, ELEMENTARY EDUCATION MS.L BORGHAIN(R-4) MRS.N SAIKIA(R-4) MR.R ISLAM(R-4) MRS.P GOSWAMI(R-4)
13.	WP(C)/1671/2016	DAYA NATH BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S K DAS MRR KARIM	SC, SECONDARY EDUCATION MS.P BARMAN(R-4) MR.A NARZERY(R-4) MR.P PATHAK(R-4)
14.	WP(C)/1695/2016	JATINDRA NATH PATHAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R PHUKAN MR.S N SARMA	SC, SSA SC, PERSONNEL DEPT. SC, ELEMENTARY EDUCATION
15.	WP(C)/7828/2016	DR. SUSHIL KR. SINHA @ DR. SUSHIL SINHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR.R P KAKOTI MR.H DAS MR.A K DUTTA	SC, HIGHER EDUCATION SC, G U
16.	WP(C)/7890/2016	SANJAY MAZUMDAR <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MS.R P BORAH MS.K DAS MS.K DEVI	MR.K I MAZUMDER(R-4) SC, SECONDARY EDUCATION
17.	WP(C)/857/2017	BHABENDRA NATH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR.R BARUAH MR.R M CHOUDHURY	SC, SECONDARY EDUCATION GA, ASSAM
18.	WP(C)/1054/2017	FATEMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR.E HUSSAIN MR.S H RAHMAN MR.D A KAIYUM	MS. R B BORA (GA, ASSAM) MS.S KONWAR MR.A DEKA



19.	WP(C)/1385/2017	BHANU BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M C KAKOTI MS.E BHARALI MR.M DUTTA	GA, ASSAM SC, AG SC, FINANCE SC, ELEMENTARY EDUCATION
20.	WP(C)/2144/2017	NOWSHAD ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR.A ACHARYA MR.B K GOSWAMI MR.N BARMAN MR.S K GOSWAMI	SC, FINANCE SC, ELEMENTARY EDUCATION
REMARK : WP(C) 2844/99(D/O), WP(C) 5948/02(D/O), FIXED				
21.	WP(C)/3734/2017	LILY DUTTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS.R DEKA MR.H K SARMA MR.B D DAS	MR.K K DEYR- 5and6 SC, EDUCATION MR.M SMITH(R-3) MR.A C BORBORA(R-3) MRS.R BORBORA(R-3) GA, ASSAM MRS BAISHYA(R- 5&6) MRV K BAROOAH(R- 5&6)
REMARK : FIXED				
22.	WP(C)/4063/2017	ANU RAM THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR.K R PATGIRI MS.C DAS	SC, FINANCE SC, SECONDARY EDUCATION GA, ASSAM
23.	WP(C)/5139/2017	RATUL HATI KAKOTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR.M U MONDAL MR.A WAHAB MDI H KHAN	GA, ASSAMR-4,5 SC, SECONDARY EDUCATION(R-1,2,3) SC, FINANCE(R-6,7)
24.	WP(C)/5967/2017	BHABA KANTA MILI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR.U K BARMAN MR.N ANAND MR.D PEGU MR.H ALI	SC, FINANCE MR.B GOGOI SC, SECONDARY EDUCATION

**BAIL HEARING**

25.	AB/2613/2017	DEEP KR. PEGU <b>Versus</b> THE STATE OF ASSAM	MR.S NEOG MS.S G BARUAH MS.Q RAI	PP, ASSAM
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REMARK : FIXED

26.	AB/858/2018	ZUNAID AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MR. A B T HAQUE MR. J M A CHOUDHURY	PP, ASSAM
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REMARK : FIXED

**ORDERS**

27.	WP(C)/2137/2013	M. MOINUL HOQUE MANDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.M DUWARAH MR.S CHOUDHURY MR A HAQUE MD.M H CHOUDHURY MS.M DEORI	SC, EDU
28.	WP(C)/2204/2013	ABDUL KADER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS.S D CHOUDHURY MR.D BANIA MR.S C BISWAS MR.A S AHMED MS.K L R YANTHAN	MR.M AHMED MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR SC, EDU
29.	MC/2768/2013  <b>In</b> WP(C)/5998/2012	KUMUD CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.S D CHOUDHURY MS.K L R YANTHAN MS.E SHITIRI MS.A DEY MR.I HUSSAIN MR.S C BISWAS	SC, EDU MS.B GOGOI(R-4)
REMARK : FIXED				
<b>WITH</b>				
	WP(C)/5998/2012  <b>with</b> MC/2768/2013	KUMUD CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.K L R YANTHAN MR.I HUSSAIN MS.E SHITIRI MR.S C BISWAS MS.A DEY MS.S D CHOUDHURY	(MR. P J SAIKIA, MRS. R GOGOI(R-5)) SC, EDU MS.B GOGOI(R-4)

30.	WP(C)/1341/2014	MD. ARSHAD ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.A M S MAZUMDER MR.A A R KARIM MS.S F MAITAI	MR.I HUSSAINR-8 SC, EDU MR.A T SIKDER(R-8) MRS.S AHMED(R-8)
31.	WP(C)/1588/2014	DR. SURAJIT KUMAR BHAGOWATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P D NAIR MR.A J SARMA MR.P PATHAK MR.H ROHMAN MR G ALAM	MR.J DEKA MR.S K DEKA MR.T K BHUYAN SC, EDU MR.A SARMA MR.B SHARMA
32.	WP(C)/7006/2015	MD. SOHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS,	MR.P P BARUAH MR.R SARMA MS.I GOHAIN MR.M SARMA	MSA PHUKAN SC, SECONDARY EDUCATION SC, ELEMENTARY EDUCATION
	REMARK : WITH WP(C) 5798/12 & 3909/13 (BOTH D/O), FIXED			
33.	Review.Pet./83/2017	SHRI DILIP KUMAR DAS <b>Versus</b> SHRI SANJIB BHUYAN AND ANR	MR.M SARMA MR.J A AHMED MS.K DEKA MS.I GOHAIN	MR.D SAIKIA(SR.ADV.)(R-1) MR.N SARMA(R-1)
	REMARK : CONT.CASE(C) 36/09(D/O), FIXED			
34.	Cont.Cas(C)/318/2017	BANDANA DAS <b>Versus</b> PREETAM SAIKIA AND 4 ORS.	MR. B SARMA	MR.B GOSWAMIR-3 MR.A K BHUYAN(R-3) MR.S RASUL(R-1) MS.B BHUYAN(R-3) MS.N CHOUDHURY(R-3) MS.R BORAH(R-1) MR.M BORA(R-3) MR.D SAIKIA(SR.ADV.)(R-1)
	REMARK : FIXED			
35.	Cont.Cas(C)/325/2017	JAY PRAKESH PEGU <b>Versus</b> SHRI PRITOM SAIKIA AND 6 ORS.	MR.M BHAGABATI MSG BORA	MR.T DOLEYR- 6and7 MR.N SARMA(R-2) MRJ PAYENG(R- 6&7) MR.D SAIKIA(SR.ADV.)(R-2)(-1) MR.B TALUKDAR(R-1)
	REMARK : FIXED			
36.	Cont.Cas(C)/521/2017	ARPAN KUMAR BARMAN <b>Versus</b> DR. DAYANANDA BORGHAIN AND ANR.	MR.S K TALUKDAR MS.H DAS	MR.U J SAIKIAR- 1and2
	REMARK : FIXED			
37.	WP(C)/4019/2017	REZIA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR.A R SIKDAR MR.D DAS MD.M Z SHAH MR.P RAHMAN	MR.T J MAHANTASr.Adv.R-6 SC, SECONDARY EDUCATION MR.S DUTTA(R-6)
	REMARK : FIXED			
38.	WP(C)/4740/2017	BABUL KURI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS.M A OJAH MR.A OZAH	SC, ELEMENTARY EDUCATION MR S SARMA (SC, SSA) MR.U K GOSWAMI(R-8)
	REMARK : FIXED			
39.	WP(C)/7840/2017	DIPANJALI DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR.M SARMA MS.K DEVI MS.K DAS	SC, FINANCE SC, SECONDARY EDUCATION
	REMARK : FIXED			
40.	I.A.(Civil)/183/2018	MD. IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. A BARKATAKI MR. T N SRINIVASAN	SC, EDU

**WITH**

	WP(C)/1681/2017	IMRAN HUSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRP BHARDWAJ MS.A CHOUDHURY MR.N BARUAH MR.A BARKATAKI MR.M K CHOUDHURY MR.T N SRINIVASAN	SC, SECONDARY EDUCATION(R1-4)
41.	I.A.(Civil)/939/2018	MD. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. J H SAIKIA	SC, HIGHER EDU
	REMARK : FIXED			
	<b>WITH</b>			
	WP(C)/6021/2017	LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B D DAS MR.M A I HUSSAIN MRH I CHOUDHURY	MS.A SAJADR-4 MR. J H SAIKIA(R-4) MS. P R MAHANTA (SC, HIGHER EDUCATION)

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Causelists generated on 12/04/2018 17:20:12  
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LEAVE NOTE OF ADVOCATES FOR 19/04/2018  
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1)	F BEGUM	27-02-2018	To	29-04-2018
2)	MR. K K SHARMA	25-03-2018	To	31-12-2018
3)	MR. T N SRINIVASAN	28-03-2018	To	29-04-2018
4)	MR M SINGH	03-04-2018	To	03-07-2018
5)	MR. J R BORTHAKUR	05-04-2018	To	09-05-2018
6)	MR. S SARKAR	18-04-2018	To	27-04-2018
7)	MR. U K BORTHAKUR	10-04-2018	To	20-04-2018
8)	MR. B SHARMA	17-04-2018	To	01-05-2018
9)	MR. R P SINGH	11-04-2018	To	24-04-2018
10)	MR. S SINHA	09-04-2018	To	24-04-2018
11)	MR. R SARMA	09-04-2018	To	29-04-2018
12)	MR. R C SANCHATI	10-04-2018	To	21-04-2018
13)	MR S SANCHETI	14-04-2018	To	20-04-2018
14)	MR. N N JHA	09-04-2018	To	22-04-2018
15)	MR. N J GOGOI	10-04-2018	To	20-04-2018
16)	MR H MAURYA	12-04-2018	To	21-04-2018
17)	MR M J QUADIR	18-04-2018	To	20-04-2018
18)	MR. A K DAS	12-04-2018	To	05-05-2018
19)	MR. N D SARKAR	11-04-2018	To	26-04-2018
20)	MR G BAISHYA	18-04-2018	To	27-04-2018
21)	MS. A BHATTACHARYYA	18-04-2018	To	24-04-2018
22)	MR. R K BHATRA	18-04-2018	To	20-04-2018
23)	MS. M JAIN	18-04-2018	To	23-04-2018
24)	MR. B J GHOSH	18-04-2018	To	30-04-2018
25)	MR D K MISHRA	18-04-2018	To	19-04-2018
26)	MR. A BHATTACHARYA	13-04-2018	To	24-04-2018



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

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[ For Thursday, 19th April 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO.: 7**

[ SINGLE BENCH ]

[ CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 05-03-2018 TO 04-05-2018  
(RELATING TO CIVIL BENCH - II) ALONG  
WITH THE FOLLOWING MATTERS. ]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1.	WP(C)/5614/2017	DEBAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR.T J MAHANTA MS.M KALITA MR.P P DUTTA MR.A BARUA	SC, ELEMENTARY EDUCATION
	REMARK : B/O			
2.	WP(C)/787/2018	FABTECH PROJECTS AND ENGINEERING LTD <b>Versus</b> OIL INDIA LIMITED AND 6 ORS	DR. A SARAF MR. S P SHARMA MR. P DAS MR. Z ISLAM MR. P BARUAH	SC, OIL ASSTT.S.G.I. MR A SHARMA
	REMARK : FIXED			
<b>ORDERS</b>				
3.	Cont.Cas(C)/250/2017	SAHIDUR RAHMAN <b>Versus</b> MS. ARUNA RAJORIA	MS.L BAILUNG MR.M J BARUA	MR.S SARMA
	REMARK : FIXED			

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Causelists generated on 12/04/2018 17:20:48



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ AT 10:30 AM ]

**BEFORE:  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO.: 9**

[ SINGLE BENCH ]

[ CIVIL BENCH - I

**THIS BENCH WILL TAKE UP SPECIAL HEARING  
LIST DATED 05-03-2018 TO 04-05-2018  
(RELATING TO CIVIL BENCH - I CRP & MFA  
MATTERS) ALONG WITH THE FOLLOWING  
MATTERS. ]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1.	CRP/255/2017 CAVT. NO. 16/ <b>with</b> I.A.(Civil)/3593/2017 REMARK : FIXED	BADAL DAS <b>Versus</b> BAIDYANATH PAUL	MR.R SARMA MR.S TAI MR.P P BARUAH	MS.J DAS MR.S SAHU MS.B CHOUDHURY FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3593/2017 In CRP/255/2017	BADAL DAS <b>Versus</b> BAIDYANATH PAUL	MR.P P BARUAH MR.R SARMA	MR.S SAHU MS.B CHOUDHURY MS.J DAS
<b>ORDERS</b>				
2.	CRP(I/O)/134/2017  REMARK : B/O	JUNU BORA AND 2 ORS. <b>Versus</b> NURUL HUSSAIN AND 16 ORS.	MR.M CHALIHA MRR CHAKRABORTY	GA, ASSAM
<b>HEARING</b>				
3.	WP(C)/7787/2015  REMARK : P/H, FIXED	LUBI INDUSTRIES LLP <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.M MAHANTA R GOGOI MR.J PATOWARI MR.K N CHOUDHURY	SC, SOIL CONSERVATION DEPTT.
4.	Co.Appl./9/2016  <b>WITH</b> Co.Appl./8/2016	THE OFFICIAL LIQUIDATOR <b>Versus</b> MAHESH GUPTA AND 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
		THE OFFICIAL LIQUIDATOR <b>Versus</b> MAHESH GUPTA AND 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	



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[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

BEFORE:

HON BLE MR. JUSTICE KALYAN RAI SURANA

COURT NO.: 14

[ SINGLE BENCH ]

[ CIVIL BENCH - I

**THIS BENCH WILL TAKE UP SPECIAL HEARING LIST DATED 05-03-2018 TO 04-05-2018 (RELATING TO CIVIL BENCH - I MAC & RFA MATTERS) ALONG WITH THE FOLLOWING MATTERS. ]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1.	MACApp./85/2007	M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> KHYAMA TALUKDAR AND ORS	MR.S DUTTASr.Adv. MS.M CHOUDHURY MR.A AHMED	MRM H AHMED MR.G C PHUKAN MS.N SULTANA
REMARK : WITH LCR, FIXED				
2.	MFA/305/2010 CAVT. NO. 2010/	DHANRAJ SURANA, <b>Versus</b> HIRAN SEN @ HIREN SEN AND ANR	MR.H K BORA MR.D DEKA MR.T C DAS MR.O P BHATI	FOR CAVEATOR MS.L SARMA MRG JALAN MR.S S SHARMA
REMARK : WITH LCR 4 FILES, FIXED				
3.	MACApp./40/2013	CHIKUNI BORAH AND 4 ORS <b>Versus</b> SUNIL KR. VERMA AND ANR.	MR.P SUNDI	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI MR. M KHAN MRJ RAHMAN
REMARK : WITH LCR, FIXED				
<b>WITH</b>				
	MACApp./32/2013	JITUMONI SAIKIA AND ANR <b>Versus</b> SUNIL KR.VERMA AND ANR.	MR.P SUNDI	MRJ RAHMAN MR. M KHAN MR.B S GOSWAMI MR.I ALAM MR.R GOSWAMI
4.	CRP/267/2015	RINA PAUL <b>Versus</b> NANDITA ACHARJEE	MR.B CHOUDHURY MRG DEKA MR.P K R CHOUDHURY	MS.F AHMED MR.S K GHOSH
REMARK : FIXED				





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[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

BEFORE:

HON BLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO.: 15

[ SINGLE BENCH ]

[ CIVIL BENCH - IV ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1.	I.A.(Civil)/422/2018	SMTI. SUNITA SINGH <b>Versus</b> M/S SARMA AND CO., KALAIN	MR. A GOYAL MR. J P MORE MR. A CHOUDHURY	MR. A C BURAGOHAIN MR. M K CHOUDHURY SC, I O C MR. H BURAGOHAIN
	REMARK : 4 WEEKS			
	<b>WITH</b>			
	I.A.(Civil)/454/2018	SMTI. SUNITA SINGHA <b>Versus</b> M/S SARMA AND CO., SILCHAR AND 5 ORS	MR. A GOYAL MR. J P MORE MR. A CHOUDHURY	SC, I O C MR. M K CHOUDHURY MR. A C BURAGOHAIN MR. H BURAGOHAIN
	<b>WITH</b>			
	WP(C)/7496/2017	M/S. SARMA AND CO.,KALAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS.M BORAH MR.H BURAGOHAIN MR.A C BURAGOHAIN MR.S HAZARIKA MS.B HAZARIKA	MR. J P MORE, R MR. A CHOUDHARY, R ASSTT.S.G.I. SC, IOC MR.M K CHOUDHURY
	<b>WITH</b>			
	WP(C)/7509/2017	M/S. SARMA AND CO., SILCHAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS.M BORAH MR.S HAZARIKA MR.H BURAGOHAIN MS.B HAZARIKA MR.A C BURAGOHAIN	SC, IOC J P MORE, R MR. A CHOUDHURY, R MR. B DEKA MR.M K CHOUDHURY ASSTT.S.G.I.
2.	I.A.(Civil)/584/2018	NANDLALL AND SONS TEA INDUSTRIES PVT. LTD. <b>Versus</b> OIL INDIA LTD. AND 2 ORS	MR. S BANIK MS. L R NAG	GA, ASSAM MR. A SARMA
	REMARK : FIXED			
	<b>WITH</b>			
	WP(C)/6290/2017	NANDLALL AND SONS TEA INDUSTRIES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.M K RONGPI MR.S BANIK	GA, ASSAM
	<b>WITH</b>			
	WP(C)/7797/2017	OIL INDIA LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR.S CHOUDHURY MR.K KALITA MR.A SARMA MR.S N SARMA	GA, ASSAM

**ORDER (IMPLEADMENT OF PARTY)**



3.	I.A.(Civil)/753/2018	BUBULI BORTHAKUR <b>Versus</b> THE UNION OF INDIA AND 16 ORS	MR. P K DEKA MS. I KRISHNATRAIYA MR. I H LASKAR	ASSTT.S.G.I. MR. B J TALUKDAR MR. D DAS MR. K SARMA GA, ASSAM
	REMARK : FIXED <b>WITH</b> WP(C)/2140/2017	BIPUL BHUYAN AND 9 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR.D DAS MR.B J TALUKDAR MR.K SARMA	ASSTT.S.G.I. GA, ASSAM
4.	I.A.(Civil)/756/2018	BUBULI BORTHAKUR AND 7 ORS <b>Versus</b> UNION OF INDIA AND 10 ORS	MR. P K DEKA MS. I KRISHNATRAIYA MR. I H LASKAR	ASSTT.S.G.I. MR. B J TALUKDAR MR. D DAS MR. K SARMA GA, ASSAM
	REMARK : FIXED <b>WITH</b> WP(C)/6148/2017	DHANESWARI SAIKIA AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR.B J TALUKDAR MR.K SARMA MR.D DAS	ASSTT.S.G.I. GA, ASSAM
<b>ADMISSION</b>				
5.	WP(C)/3199/2009	M/S PREMIER ROLLER FLOUR MILLS AND ORS. <b>Versus</b> ICICI BANK LTD AND ORS	MR.S BHATTACHARJEE MR.R L YADAV MR.A KABRA MS.K YADAV	MR.R DER-1 GA, ASSAM MS.D DEVI(R-1) MS.M JALAN(R-1)
	REMARK : FIXED			
6.	WP(C)/6809/2010	ASSAM STATE ELECTRICITY BOARD AND ANR. <b>Versus</b> ELECTRICITY OMBUDSMAN AND ANR.	MR.B D DAS MR. N J DUTTA MR.H K SARMA MR.N GOSWAMI MR. D NATH	MS.B GOGOI MR. A J HAZARIKA MS.B S GOYAL
	REMARK : FIXED			
7.	WP(C)/1691/2014	SMT. LAHARI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A GANGULY	MR.M KHATANIAR GA, ASSAM
8.	WP(C)/646/2015	JAGABANDHU SARKAR <b>Versus</b> THE STATE OF ASSAM AND 79 ORS,	MR.R AHMED MR.P P DAS	SC, FISHERY GA, ASSAM MR.A K PURKAYASTHA(R- 7 TO 80)
	REMARK : WITH I.A.(C) 1745/17(D/O) <b>WITH</b> I.A.(Civil)/1830/2017	KRISHNA MANDAL AND 73 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS,	MR.S K SINGH MR.A K PURKAYASTHA MR.S SARMA MS.M BHUYAN	GA, ASSAM MR.P P DAS SC, FISHERY
9.	WP(C)/4053/2015	MR. MANOJ GARG AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.H BARUAH MR.Z MUKIT MR.A SATTAR MS.N BARMAN	GA, ASSAM MRB KAUSHIK(R-6) MR.S MITRA(R-6) MR.B K SARMA SC, SOCIAL WELFARE
10.	WP(C)/4432/2015	THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD <b>Versus</b> THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 2 ORS	MR.I KALITA MR.P N GOSWAMI	SC, ASSAM KHADI and VILLAGE INDUSTRIES BOARD MR.J K PARAJULI MS.A CHAKRABORTY MR.S K CHAKRABORTY MR.P K ROY MS.M DUTTA
11.	WP(C)/5589/2015	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P SARMAH MR.D DAS	SC, PWD MR.H BURAGOHAIN MR.M C KAKOTI(R-6) MR.M DUTTA(R-6)

12.	WP(C)/6038/2015	SUSHIL KUMAR VASUDEVA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K AGARWAL MR.N DEKA MR.M GOGOI	GA, ASSAM
13.	WP(C)/6998/2015	DHRUBA JYOTI RAVA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRR L CHUTIA MS.B M BHUYAN MR.I CHOUDHURY	SC, PWD (ROADS) GA, ASSAM
14.	WP(C)/6867/2016	SMT. JAYANTI NEOG AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR.D K NATH MR.D CHAKRABARTY MS.S DEB MR.B SHARMA MR.H DAS MR.S HAZARIKA	GA, ASSAM MS.M HAZARIKA(SC, G.M.D.A)
	REMARK : FIXED			
15.	WP(C)/5534/2017 CAVT. NO. 2017 /	UTPAL RABHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR.K KALITA MD.B RAHMAN MR.K N CHOUDHURY	MS.J CHAKRABORTY MR.B K KAR FOR CAVEATOR MR.S ALI MR.M DASGUPTA GA, ASSAM
	REMARK : FIXED			
	<b>WITH</b> WP(C)/4795/2017	UTPAL RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY Sr. Adv. MR.A SARMA MR.S CHOUDHURY MS.E SHITIRI MR.K KALITA MR.B RAHMAN	GA, ASSAM
16.	WP(C)/6528/2017	M/S. MANISH ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS.S KANUNGOE MR.K KALITA MR.M R CHOUDHURY MR.I H SAIKIA	GA, ASSAM
	REMARK : FIXED			
17.	WP(C)/6803/2017	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR.U K NAIR MR.R SARMA	GA, ASSAM MS. J RONGPIPI MRS R DEKA
	REMARK : FIXED			
	<b>WITH</b> I.A.(Civil)/895/2018	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. R SARMA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/899/2018	BAITULLA ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. R SARMA	GA, ASSAM
	<b>WITH</b> WP(C)/6806/2017	BAITULLA ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR.R SARMA MR.U K NAIR	MS. J RONGPIPI MRS R DEKA GA, ASSAM
18.	WP(C)/265/2018	NAYERALGA ANCHALIK PANCHAYAT <b>Versus</b> THE STATE OF ASSAM	MR. A S TAPADER MR C M DEKA MR. M RAHMAN MR. D HUSSAIN	GA, ASSAM MS. S R SAIKIA MS. D BORA MS. M AHMED
	REMARK : FIXED			
19.	WP(C)/1734/2018	SUNIL BAGRI <b>Versus</b> PUNJAB NATIONAL BANK AND 4 ORS.	MR G UZIR MR. T K DAS MR. M SAIKIA MR. S M BARUAH	GA, ASSAM
	REMARK : FIXED			

**ORDERS**

20.	WP(C)/3561/2013	HABIBOR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MRJ RAHMAN MR.D A KAIYUM MR.S H RAHMAN	GA, ASSAM
21.	WP(C)/3573/2013	NABAHASH BORA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.N J DUTTA MR.A D CHOUDHURY MR.K D SARMA	GA, ASSAM MR.S S DEY MR.S BANIK MR.S K ROY
22.	WP(C)/6436/2013	DEEPAK TALUKDAR AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	GA, ASSAM MR.D SAIKIA SC, GMC
23.	WP(C)/1685/2014	DEBARU DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S SAIKIA MRU SARMA MS.N KONWAR MR.D K JAIN	MS.G DUTTA MR.D BORA MR.B SAHARIA MR.S NATH SC, REVENUE
24.	Cont.Cas(C)/161/2016	MRS. BANDANA SARMA <b>Versus</b> MS. SHAHLA REHMAN AND 2 ORS.	MSS CHANGKAKATI MS J RAJKUMARI MR. S BORA MR.P PATHAK MS.P BARMAN MS.S T BOKTH MS.D BHUYAN MR.T K DAS MR.A NARZERY	MR.I KALITA(R-1) MR.P NAYAK(R-2) MR.P N GOSWAMI(R-1) MR.B GOGOI(R-2) MR.D SAIKIA(SR.ADV.)(R-2)
	REMARK : I.A.(C) 3192/17 (D/O), FIXED			
25.	WP(C)/3637/2016	GUWAHATI DEVELOPMENT DEPARTMENT <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	MR.R BORPUJARI MR.A DEKA MR.P NAYAK MR.B GOGOI MR.D SAIKIA	MR.D CHOWDHURY(R- 3&4) MS.B CHOWDHURY(R- 3&4)
	REMARK : L/O			
26.	I.A.(Civil)/1837/2017	M/S S.R. ENGINEERING CONSTRUCTION <b>Versus</b> THE COMMANDER WORKS ENGINEER	PETITIONER IN PERSON	ASSTT.S.G.I. MS.M BHATTACHARJEE MS.J TAMULI
	REMARK : FIXED			
	<b>WITH</b>			
	Arb.A./295867/2017 (Filing No)	M/S S.R. ENGINEERING CONSTRUCTION <b>Versus</b> THE COMMANDER WORKS ENGINEER	PETITIONER IN PERSON	
27.	I.A.(Civil)/2049/2017	UNION OF INDIA. <b>Versus</b> SRI DHARYYA DAS AND 2 ORS.	MS.U CHAKRABORTY SC, NF RLY MS.N R RABHA MS.M ACHARYYA MS.M CHATTERJEE	
	REMARK : FIXED			
	<b>WITH</b>			
	LA.App./279820/2016 (Filing No)	UNION OF INDIA <b>Versus</b> SRI DHARYYA DAS AND 2 ORS	MS.M CHATTERJEE MRS.U CHAKRABORTY MR.J P SARMA MR H HOQUE	MR.R C PAUL MS.S ROY
28.	I.A.(Civil)/3419/2017  In WP(C)/5198/2017	MOHAN PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR.R P HAZARIKA MR.A RAJKHOWA	MR.S K SINGHAR - 7 GA, ASSAM MR.S UPADHAY(R -7) MR.B KUMAR(R - 7) MR.P SARMA(R - 7)
	REMARK : FIXED			
	<b>WITH</b>			

	WP(C)/5198/2017	MOHAN PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR.R P HAZARIKA MR.A RAJKHOWA	MR.B KUMARR-7 MR.S K SINGHA(R-7) GA, ASSAM MR.S UPADHAY(R-7) MR.P SARMAH(R-7)
	<b>with</b> I.A.(Civil)/3419/2017			
29.	I.A.(Civil)/3699/2017	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI RAMA KANTA BARUAH AND 2 ORS	MR.H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM
	<b>In</b> LA.App./14/2017 REMARK : FIXED			
	<b>WITH</b> LA.App./14/2017	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI RAMA KANTA BARUAH AND 2 ORS	MR. P K BORAH MR.H NATH MR.S BORTHAKUR	GA, ASSAM
	<b>with</b> I.A.(Civil)/3699/2017			
30.	WP(C)/733/2018	RILING LAMIN AND 74 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MS. L WAJEEDA	GA, ASSAM
	REMARK : FIXED			
		<b>HEARING</b>		
31.	WP(C)/7564/2013	M/S KALPATARU AGRO FOREST ENTERPRISES PRIVATE LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR.G N SAHEWALLA MR.D SENAPATI MD.ASLAM MR.P DEKA MR.A CHETIA	MR.A K SARKAR SC, NF RLY MR.U K NAIR
	REMARK : FIXED			

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Causelists generated on 12/04/2018 17:21:19



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Thursday, 19th April 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]  
[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HON BLE MR. JUSTICE NELSON SAILO**

**COURT NO.: 16**

[ SINGLE BENCH ]

[ AT 3:00 P.M.

**CIVIL BENCH-III ]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1.	WP(C)/2725/2010	PALASH PHUKAN AND 166 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A M MAZUMDAR MR.M A I HUSSAIN MRA R BHUIYAN	MR. D MAZUMDAR (ADDL. ADVOCATE GENERAL) MR.Y DOLOI(R- 1 TO 6) ADDL. AG, ASSAM
	REMARK : P/H			
2.	WP(C)/3786/2014	KARUNABARI ANCHALIK PANCHAYAT AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P DEKA MR.G RENGMA MR.A J DAS MR.S N SARMA	GA, ASSAM
	REMARK : P/H			
3.	WP(C)/1288/2017	BIPUL CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	GA, ASSAM MR.C BARUAH SC, AG
4.	WP(C)/1355/2017	OSMAN ALI SK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR.R ALI MR.P GOHAIN MS.R PEGU	SC, ELEMENTARY EDUCATION MR.P NAYAK GA, ASSAM MS.R B BORA
5.	WP(C)/1995/2017	HYDAR ALI RYMBAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS.P GOHAIN MR.R ALI MS.R PEGU MS.F Y HUSSAIN	SC, DIMA HASAO GA, ASSAM
6.	WP(C)/2262/2017	BIREN CHANDRA KAKOTI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR.H ROHMAN MR.D NAG MR G ALAM MR.P D NAIR	SC, AG SC, PENSION & PUBLIC GRIEVANCES MR.C BARUAH MR.P NAYAK SC, ELEMENTARY EDUCATION SC, FINANCE
7.	WP(C)/4558/2017	UMA RAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS.R GOGOI MR.P J SAIKIA MS.D DUTTA	SC, EDUCATION MR.K U AHMED(R-5) MR.M HOSSAIN(R-5) SC, FINANCE MR.F R CHOUDHURY(R-5)
8.	WP(C)/5074/2017	TAIZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR.A ALI MR. B SARMA MR.B K DAS	SC, AG MR.B AHMED(SC, IRRIGATION)

9.	WP(C)/5681/2017	RUBIA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR.D PEGU MR.J KALITA MSH LAHKAR	GA, ASSAM SC, AG SC, FINANCE
10.	WP(C)/7610/2017	PRABHAT DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR.M DUTTA MS.D GHOSH MR.M ISLAM MS.M BARMAN	GA, ASSAM SC, FINANCE

**ORDERS**

11.	Review.Pet./137/2017	SMTI JULI MANDAL AND JULIE MANDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.R BARUAH MR.K D CHETRI	GA, ASSAM
REMARK : WP(C) 324/15(D/O)				
12.	I.A.(Civil)/302/2018	UNION OF INDIA <b>Versus</b> KUMARI MALTI @ MALTI KUMARI	MRS. A GAYAN	MR. N B P SINGHA
REMARK : IN WP(C) 4063/16(D/O)				

**HEARING**

13.	WP(C)/5352/2015	SYED KHAIRUL HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R TALUKDAR MR.N K KALITA	SC, SOCIAL WELFARE MR.B K SARMA SC, IRRIGATION DR.B AHMED
REMARK : P/H				

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LEAVE NOTE OF ADVOCATES FOR 19/04/2018  
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1)	F BEGUM	27-02-2018	To	29-04-2018
2)	MR. K K SHARMA	25-03-2018	To	31-12-2018
3)	MR. T N SRINIVASAN	28-03-2018	To	29-04-2018
4)	MR M SINGH	03-04-2018	To	03-07-2018
5)	MR. J R BORTHAKUR	05-04-2018	To	09-05-2018
6)	MR. S SARKAR	18-04-2018	To	27-04-2018
7)	MR. U K BORTHAKUR	10-04-2018	To	20-04-2018
8)	MR. B SHARMA	17-04-2018	To	01-05-2018
9)	MR. R P SINGH	11-04-2018	To	24-04-2018
10)	MR. S SINHA	09-04-2018	To	24-04-2018
11)	MR. R SARMA	09-04-2018	To	29-04-2018
12)	MR. R C SANCHATI	10-04-2018	To	21-04-2018
13)	MR S SANCHETI	14-04-2018	To	20-04-2018
14)	MR. N N JHA	09-04-2018	To	22-04-2018
15)	MR. N J GOGOI	10-04-2018	To	20-04-2018
16)	MR H MAURYA	12-04-2018	To	21-04-2018
17)	MR M J QUADIR	18-04-2018	To	20-04-2018
18)	MR. A K DAS	12-04-2018	To	05-05-2018
19)	MR. N D SARKAR	11-04-2018	To	26-04-2018
20)	MR G BAISHYA	18-04-2018	To	27-04-2018
21)	MS. A BHATTACHARYYA	18-04-2018	To	24-04-2018
22)	MR. R K BHATRA	18-04-2018	To	20-04-2018
23)	MS. M JAIN	18-04-2018	To	23-04-2018
24)	MR. B J GHOSH	18-04-2018	To	30-04-2018
25)	MR D K MISHRA	18-04-2018	To	19-04-2018
26)	MR. A BHATTACHARYA	13-04-2018	To	24-04-2018



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

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Web :www.ghconline.gov.in

[ For Thursday, 19th April 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:**  
**HON BLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO.: 17**

[ SINGLE BENCH ]

[ CRIMINAL SINGLE BENCH

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 05-03-2018 TO 04-05-2018  
(RELATING TO CRIMINAL SINGLE BENCH - I )  
ALONG WITH THE FOLLOWING MATTERS---**

**N.B.:- NO ADJOURNMENT WILL BE GIVEN  
BY THE HON'BLE COURT SPECIALLY IN THE  
'P.C. ACT.' MATTERS. ]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1.	CrI.Pet./167/2018	ARIF KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	A SURI	PP, ASSAM
	REMARK : FIXED			
	<b>WITH</b>			
	CrI.Pet./106/2018	ALOK VERMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P KAKATI MS. M DEVI MRS R BEGUM MR M HALOI	PP, ASSAM MRS. P DUTTA
<b>ADMISSION</b>				
2.	CrI.Rev.P./56/2014	RUPAMJYOTI BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.A D CHOUDHURY MR.A M BORA MR.D CHOUDHURY MR. S DEKA	MS.M SARMAH MR.P GOHAIN PP, ASSAM MR.Z AHMED MR.D BORGHAIN
	REMARK : WITH LCR, FIXED			
3.	CrI.Rev.P./86/2016	M/S PADMAVATI AGRO FOODS <b>Versus</b> MILIND PARKAR AND ANR.	MR.T C DAS MR.O P BHATI MR.P SARMA MR.S KHAN	MR.M K DAS(R- 1&2) MS.Z ANJUM(R- 1&2)
	REMARK : WITH OFFICE NOTE, FIXED			
4.	CrI.Rev.P./239/2016	SIBAPRASAD BORA @ ATUL BORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS.B R KALITA MR.M S SARMA MS U DAS	MS.M KALITAR-2 MR.A BARUA(R-2) PP, ASSAM MR.M DUTTA(R-2)
	REMARK : FIXED			

5.	CrI.Pet./400/2016	MR. SALIM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.D NAG MR.P D NAIR MR.H ROHMAN MR G ALAM	MS.A CHOUDHURY R-2 MR.D UPAMANYA(R-2) PP, ASSAM(R-1) MR.N SHARMA(R-2)
	REMARK : FIXED			
	<b>WITH</b>			
	CrI.Pet./721/2016	DULU AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.H GUPTA MR.G J SAIKIA MR.N DAS	MS.A CHOUDHURY R-2 MR.D UPAMANYA(R-2) PP, ASSAM
6.	CrI.Pet./588/2017	SUBON DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.F A LASKAR MR.S C BISWAS	PP, ASSAM
	REMARK : FIXED			
7.	CrI.Pet./596/2017	LIPIKA CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.F A LASKAR MR.S C BISWAS	PP, ASSAM
	REMARK : FIXED			
8.	CrI.Pet./625/2017	PRADIP KR. BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.A K BHUYAN MS.N CHOUDHURY MR.B GOSWAMI	MS.P SHANDILYAR-2 MR.B P CHANGMAI(R-2) MR.B DEKA(R-2) PP, ASSAM MR.D K KOTHARI(R-2)
	REMARK : FIXED			
9.	CrI.Pet./828/2017	AJAY HALDIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.D DAS MR.K GOOPTU(SR.ADV.) MR.A DAS MR.N SHARMA	MR. B K KASHYAP MR. T R DEURI PP, ASSAM
	REMARK : FIXED			
10.	CrI.Pet./854/2017	NAREN CHANGMAI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS.S BHUYAN MR.P MAHANTA MS.P SAHARIA	D DEKA D DEKA MR. D J DAS MR. D J DAS R M DEKA R M DEKA R M DEKA PP, ASSAM
	REMARK : FIXED			
11.	CrI.Pet./965/2017	MERAJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.M K NATH MR.R MAZUMDAR MS.P SARMA MS.P BURAGOHAIN	PP, ASSAM
	REMARK : FIXED			
		<b>BAIL HEARING</b>		
12.	AB/838/2018	ENAMUL ISLAM <b>Versus</b> THE STATE OF ASSAM.	MR Z KAMAR MR A HAWARI MR. S ISLAM	PP, ASSAM
	REMARK : NOT BY HON.H.K.SARMA J FIXED			
13.	AB/962/2018	LACHIT DAS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS A DAS A SATTAR	PP, ASSAM
	REMARK : FIXED			
		<b>ORDERS</b>		
14.	CrI.Pet./991/2016	MUSSTT. SELIMA BEGUM AND 2 ORS. <b>Versus</b> STATE OF ASSAM AND ANR.	MR.B KALITA MR.A KHANIKAR	PP, ASSAM
	REMARK : WITH OFFICE NOTE			



15.	CrI.L.P./121/2017	SHAHADAT ALI <b>Versus</b> MAZIBAR RAHMAN AND ANR,	MR.M R CHOUDHURY MR.K KALITA MS.S KANUNGOE MR.I H SAIKIA	MR H R A CHOUDHURY, SR.ADV. MR A S ALI MRS F BEGUM MR A MANNAF PP, ASSAM
	REMARK : FIXED			
	<b>WITH</b>			
	CrI.A./306283/2017 (Filing No)	SHAHADAT ALI <b>Versus</b> MAZIBAR RAHMAN AND ANR	MS.S KANUNGOE MR.I H SAIKIA	MR. PP, ASSAM PP, ASSAM
16.	CrI.Rev.P./274/2017	DHARMA PROJA <b>Versus</b> MUSSTT. MOMINA KHATUN	MS.K LAHKAR MR.A ALI MS.A MAHANTA MS.M KHATUN	MR.S B RAHMAN MR.A W AMAN MR.M R SODIAL
	REMARK : FIXED			
17.	CrI.A./446/2017	SRI ABHIJIT GOGOI @ DANGARBHAI <b>Versus</b> STATE OF ASSAM AND ANR	MR.D TALUKDAR MR.P CHOUDHURY	PP, ASSAM
	REMARK : WITH OFFICE NOTE & LCR 5 FILES, FIXED			
18.	CrI.Pet./172/2018	DR. MD. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR J ISLAM MR A R BHUYAN	PP, ASSAM
	REMARK : WITH OFFICE NOTE, FIXED			
	<b>WITH</b>			
	I.A.(CrI.)/184/2018	SK. MOBAROQUE HUSSAIN <b>Versus</b> MD. LOKMAN ALI	MR. J H SAIKIA	PP, ASSAM MR. A R BHUYAN
			<b>HEARING</b>	
19.	CrI.A./73/2010	GANESH JANGRE, <b>Versus</b> THE STATE OF ASSAM,	MD.A HUSSAIN MR.K SARMA MR.D DAS	PP, ASSAM
	REMARK : (PART-HEARD), WITH LCR 4 FILES, FIXED			
20.	CrI.A./178/2006	RONDIP DAS <b>Versus</b> THE STATE OF ASSAM CBI	MS.L DAS MR.T ROY MR.A K PAUL MR.D CHOUDHURY MS.B SARKAR MR.K K NANDI MR.A DAS MR.A K BHATTACHARJEE	SC. C.B.I. PP, ASSAM
	REMARK : WITH LCR (KEPT IN SECTION) & P.B. - 1, NOT BY HON. H.K.SARMA, J, FIXED			
	<b>WITH</b>			
	CrI.A./185/2006	NANI GOPAL PALIT <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI	MR.S K LAHKAR MR.D TALUKDAR	SC, C B I
21.	CrI.Rev.P./217/2015	PRAHLAD SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.S GOGOI MR.D HAZARIKA MR.J M GOGOI MRJ PAYENG	MR.R PHUKAN(R-2) PP, ASSAM
	REMARK : WITH LCR 3 FILES, FIXED			
22.	CrI.Rev.P./250/2015	AJIT KUMAR DHAR <b>Versus</b> STATE THROUGH THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS.	MR G ALAM MR.K BUI MR.P D NAIR MR.D NAG MR.H ROHMAN	SC, CBI MR.SIDHANT DUTTA(R-2) MR.C SHARMA(R-2) SC, C B I MR.S C KEYAL MR.P N GOSWAMI PP, ASSAM MS.N MODI(R-2) MR.S DUTTA(R-2)
	REMARK : WITH CrI.Pet. 535/13 (D/O), NOT BY HON. H.K.SARMA, J, FIXED			
	<b>WITH</b>			

	CrI.Pet./535/2016	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> AMAR KRISHNA BHATTACHARJEE AND 8 ORS.	SC, CBI	MR. T U LASKARR- A-8 MR.S DUTTA(R-9) MS.U BARUAH(R- A-8) MR.P D NAIR(R- 2&3) MR. S BISWAS(R-4) MDE AHMED(R-4) MR G ALAM(R- 2&3) MS.S DASGUPTA(R- A-8) MR.H ROHMAN(R- 2&3) MS.K L R YANTHAN(R-4) MR.D NAG(R- 2&3) MR.N DHAR(R- A-8) MR.SIDHANT DUTTA(R-9) MR.C SHARMA(R-9) MR.R DEY(R-4) MSN KALITA(R-9) MR.S C BISWAS(R-4) MS.N MODI(R-9)
	<b>WITH</b>			
	CrI.Rev.P./213/2015	NURUL ISLAM <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI AND ANR.	MR.P CHOUDHURY MR.Z KAMAR	SC, CBI
	<b>WITH</b>			
	CrI.Rev.P./228/2015	MAHMOOD HASSAN MAZUMDER AND ANR. <b>Versus</b> CENTRAL BUREAU OF INVESTIGATIONCBI AND ANR.	MR. K SAIKIA MR.D TALUKDAR	SC, CBI
	<b>WITH</b>			
	I.A./1461/2016	CENTRAL BUREAU OF INVESTIGATION CBI AND ANR. <b>Versus</b> NURUL ISLAM	SC, CBI	MR.Z KAMAR MS.P CHOUDHURY
	<b>WITH</b>			
	I.A.(CrI.)/153/2016	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> AMAR KRISHNA BHATTACHARJEE AND 8 ORS.	SC, CBI	
23.	CrI.Pet./783/2015	SANJAY CHHABRA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.P BORA MD.ASLAM MR.G N SAHEWALLA MR.P DEKA	PP, ASSAM MR.B K BARUAH(R-2) MR.K D CHETRI(R-2)
	REMARK : FIXED			
24.	I.A.(CrI.)/469/2016	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> BALDEV MALAKAR	SC, CBI	MR.D DAS MR.S SARMA MR.N N B CHOUDHURY
	REMARK : FIXED			
	<b>WITH</b>			
	CrI.Pet./428/2014	BALDEV MALAKAR <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR.D DAS MR.S SARMA MR.N DUTTA MR.N N B CHOUDHURY MRD P SAHU MR.N SARKAR MR.M P CHOUDHURY	MR.P CHOUDHURY MRS BORGHAIN SC, CBI MR.P N CHOUDHURY MS.A RANA
	<b>WITH</b>			
	CrI.Pet./485/2014	MD. NUR HUSSAIN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI AND ANR.	MR.D DAS MR.Z KAMAR MS.S CHOUDHURY	MS.A RANA MSB DEVI SC, CBI MR.P CHOUDHURY MRS BORGHAIN
	<b>WITH</b>			

	I.A.(CrI.)/535/2016	CENTRAL BUREAU OF INVESTIGATION CBI <b>Versus</b> MD. NUR HUSSAIN	MRS BORGHAIN MR.P N CHOUDHURY MR.P CHOUDHURY MS.A RANA MSB DEVI	MR.S CHOUDHURY MR.Z KAMAR SC, CBI MR.D DAS
25.	CrI.Pet./747/2016	SMT. SMRITI LEKHA KAKOTI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.A CHOUDHURY MR.A M BORA MR.D GOGOI MS.C CHOUDHURY	MD.M U AHMEDR-2 PP, ASSAM MR.A SAHAD(R-2) MR.M B U AHMED(R-2) MR.S F CHISTIE(R-2) MR.D HALOI(R-2)
	REMARK : FIXED			
26.	CrI.A./85/2017	SRI SAIENDRA KUMAR GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.N N UPADHAYA MR.S SHARMA MR A SAIKIA	PP, ASSAM MR S KHOUND(R : 2)
	REMARK : WITH LCR 3 FILES, FIXED			
27.	CrI.A./195/2017 <b>with</b> I.A.(CrI.)/400/2017	ABHIJIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A CHOUDHURY MR.B K MAHAJAN MR.N MAHAJAN MR.R ALI MRN J DAS MR.P K DAS	PP, ASSAM
	REMARK : WITH LCR 4 FILES, FIXED			
	<b>WITH</b> I.A.(CrI.)/400/2017  In CrI.A./195/2017	ABHIJIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.R ALI MR.P K DAS MRN J DAS MR.B K MAHAJAN MR.A CHOUDHURY MR.N MAHAJAN	PP, ASSAM

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Causelists generated on 12/04/2018 17:30:35



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Thursday, 19th April 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO.: 18

[ SINGLE BENCH ]

[ CRIMINAL SINGLE BENCH ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1.	AB/440/2018	ABDUL SHAHID @ AHAHID ALI <b>Versus</b> THE STATE OF ASSAM	MS. S G BARUAH MR. B BORGHAIN MR. S NEOG	PP, ASSAM
	REMARK : FIXED			
<b>BAIL HEARING (BA)</b>				
2.	Bail Appln./604/2018	TAFAJJAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. N MAHAJAN N J DEVI MR. P K DAS MR. R ALI	PP, ASSAM
	REMARK : FIXED			
3.	Bail Appln./606/2018	RAJESH DAS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
	REMARK : FIXED			
4.	Bail Appln./613/2018	MUKUL CH. DEV AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MS P DASGUPTA MR. D K BAIDYA MS. C CHOUDHURY MR D GOGOI	PP, ASSAM
	REMARK : FIXED			
	<b>WITH</b> Bail Appln./607/2018	BHASKARJYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MS. P DASGUPTA MR. D K BAIDYA MS. C CHOUDHURY MR. D GAGAI	PP, ASSAM
5.	Bail Appln./623/2018	RATNESWAR BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. K D SARMA MS. U GOSWAMI	PP, ASSAM
	REMARK : FIXED			
6.	Bail Appln./630/2018	MOZIRUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR A HUSSAIN MR. J RAHMAN	PP, ASSAM
	REMARK : FIXED			

7.	Bail Appln./632/2018	DIPAK DAS <b>Versus</b> THE STATE OF ASSAM	MS. S G BARUAH MR. B BORGHAIN MR. S NEOG	PP, ASSAM
	REMARK : FIXED			
8.	Bail Appln./636/2018	AMIRUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K SINGHA MRS. P BARUAH	PP, ASSAM
	REMARK : FIXED			
9.	Bail Appln./641/2018	DEEPAK KALITA <b>Versus</b> THE STATE OF ASSAM	MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. N J CHOUDHURY	PP, ASSAM
	REMARK : FIXED			
10.	Bail Appln./644/2018	SABIR MAZUMDAR @ SABIR HUSSAIN MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
	REMARK : FIXED			
11.	Bail Appln./649/2018	AKRAM LASKAR <b>Versus</b> THE STATE OF ASSAM.	MR. M K HUSSAIN MRS. S Y AHMED MRS. K SARMA	PP, ASSAM
	REMARK : FIXED			
12.	Bail Appln./663/2018	HASANUR ALOM <b>Versus</b> THE STATE OF ASSAM	MR S CHOUDHURY MR. A BHATTACHARYA MR. S BARUAH	PP, ASSAM
	REMARK : FIXED			
<b><u>BAIL HEARING</u></b>				
13.	AB/2307/2017	PURNA KANTA RAY <b>Versus</b> THE STATE OF ASSAM	MR. S ALAM MS.M R DEVI MR.A ROSHID	PP, ASSAM
	REMARK : FIXED			
14.	AB/2686/2017	HARIPRASAD DAS <b>Versus</b> THE STATE OF ASSAM	MR.D PHUKAN MR.B C CHOUDHURY	PP, ASSAM
	REMARK : FIXED			
15.	AB/2822/2017	LAKHYA DAS <b>Versus</b> THE STATE OF ASSAM	MR.T CHUTIA MR.M BISWAS	PP, ASSAM
	REMARK : FIXED			
16.	AB/2990/2017	JAMIR HUSSAIN HAZARI <b>Versus</b> THE STATE OF ASSAM	MR.M S ALAM MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR. S ALAM	N ANSARI PP, ASSAM
	REMARK : FIXED			
17.	AB/3029/2017	ASWINI BARUAH <b>Versus</b> THE STATE OF ASSAM	MS.T SOM MR.B S SINGHA MR.H DAS	PP, ASSAM
	REMARK : FIXED			
	<b>WITH</b>			
	AB/2877/2017	ASWINI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR.H DAS MS.T SOM MR.B S SINGHA	PP, ASSAM
18.	AB/3062/2017	BIRESH KHUMDEIT <b>Versus</b> THE STATE OF ASSAM	MR.B J TALUKDAR MR.D DAS MR.M BARUAH	PP, ASSAM
	REMARK : FIXED			
19.	AB/3152/2017	SAUMITRA DEY <b>Versus</b> THE STATE OF ASSAM	MR.S C BISWAS MR.P S BISWAS MRR KARIM MS.J BORAH	PP, ASSAM
	REMARK : FIXED			

20.	AB/86/2018	SELIM AHMED <b>Versus</b> THE STATE OF ASSAM	MRS. R RONGMEI MR R DHAR	PP, ASSAM
	REMARK : FIXED			
21.	AB/142/2018	NIPUL DAS <b>Versus</b> STATE OF ASSAM	MS. P BHATTACHARYA MR. A BORUA MR. B BORA	PP, ASSAM
	REMARK : FIXED			
22.	AB/154/2018	JITU DEKA <b>Versus</b> THE STATE OF ASSAM	MR G CHOUDHURY MS. S KAUSHIK MR. K K GOSWAMI MR B SARMAH MR. S AHMED MR. A RAHMAN	PP, ASSAM
	REMARK : FIXED			
23.	AB/227/2018	NURJAHAN KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS. M MALLIK	PP, ASSAM
	REMARK : FIXED			
24.	AB/230/2018	KAUSHIK HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. K BARUAH MR. P BORDOLOI	PP, ASSAM
	REMARK : FIXED			
25.	AB/235/2018	DEBAJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. M DUTTA MR. A BORUA MR. B BORA	PP, ASSAM
	REMARK : FIXED			
26.	AB/239/2018	POMPA DAS <b>Versus</b> THE STATE OF ASSAM	MR A CHOUDHURY MR N MAHAJAN MR N J DAS MR P K DAS MR R ALI	PP, ASSAM
	REMARK : FIXED			
27.	AB/266/2018	SAPIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD. M HOQUE MR. N AHMED	PP, ASSAM
	REMARK : FIXED			
28.	AB/283/2018	BABA AHMED @ SHAKEEL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. N MAHAJAN MR N J DAS MR. P K DAS MD R ALI	PP, ASSAM
	REMARK : FIXED			
29.	AB/332/2018	SHAHADOT ALI SARKAR @ SAHADOT ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR N RAHMAN MD R ALI	PP, ASSAM
	REMARK : FIXED			
30.	AB/391/2018	ANSHUL GOYAL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. G AGARWAL MRS N AGARWAL	PP, ASSAM
	REMARK : FIXED			
31.	AB/603/2018	ANEN BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MD. B ISLAM	PP, ASSAM
	REMARK : FIXED			
32.	AB/704/2018	ABDUL SHAHID @ SHAHID AHMED <b>Versus</b> THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM	PP, ASSAM
	REMARK : FIXED			

33.	AB/730/2018	SHARIF KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S K DAS MR R KARIM	PP, ASSAM
	REMARK : FIXED			
34.	AB/754/2018	LALIT PANGING AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B K BHATTACHARJEE MISS A CHETIA	PP, ASSAM
	REMARK : FIXED			
35.	AB/756/2018	MUSTAFA UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. D TALUKDAR MS J SAIKIA MR. M K DAS	PP, ASSAM
	REMARK : FIXED			
36.	AB/763/2018	RANJIT DAS @ AKANI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MISS. M BORAH MS L BARUAH MR. B B BORAH	PP, ASSAM
	REMARK : FIXED			
37.	AB/776/2018	MD. RUBUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE	PP, ASSAM
	REMARK : FIXED			
38.	AB/788/2018	DHRUBAJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM	MR. R K DUTTA MR. U J SAIKIA	PP, ASSAM
	REMARK : FIXED			
39.	AB/793/2018	ASIF IQBALL AHMED @ RUBBA ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MS. P DASGUPTA MS. C CHOUDHURY MR. D GOGOI	PP, ASSAM MR. P TALUKDAR MR. S K SHARMA
	REMARK : FIXED			
40.	AB/806/2018	ARUP SAHA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T ISLAM MS. A MESEN MS F AHMED	PP, ASSAM
	REMARK : FIXED			
41.	AB/808/2018	PREM KANTA BORO AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR R KARIM MS. U NANDA MR. P BISWAS	PP, ASSAM
	REMARK : FIXED			
42.	AB/813/2018	MINARUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR N RAHMAN MD. R ALI	PP, ASSAM
	REMARK : FIXED			
43.	AB/825/2018	SAHADEV NATH <b>Versus</b> THE STATE OF ASSAM	MR. A D CHOUDHURY MR. P DUTTA MR. D CHOUDHURY	PP, ASSAM
	REMARK : FIXED			
44.	AB/843/2018	RAJIB KUMAR DAS <b>Versus</b> STATE OF ASSAM	MR. B J TALUKDAR MR A ALI	PP, ASSAM
	REMARK : FIXED			
	<b>WITH</b>			
	AB/930/2018	MINTU SAIKIA <b>Versus</b> THE STATE OF ASSAM.	MR. J ROY MS. S KAKATI MR. S BORTHAKUR	PP, ASSAM
	<b>WITH</b>			
	AB/942/2018	MUKUL ALI HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR. R HAZARIKA	PP, ASSAM
	<b>WITH</b>			

	AB/702/2018	GAUTAM UPADHYAY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J ROY MR. N HASAN MS. S KAKATI MR S BORTHAKUR	PP, ASSAM
	<b>WITH</b>			
	AB/786/2018	PRAFULLA CHANDRA LAHKAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S SARMA MR. C CHAKRAVARTY MR R HAZARIKA	PP, ASSAM
	<b>WITH</b>			
	AB/839/2018	UMESH DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. N HASAN MR. C CHAKRABORTY MS. S KAKATI MR. S SARMA	PP, ASSAM
45.	AB/933/2018	TAHIR HUSSAIN @ TAHIR ALI <b>Versus</b> THE STATE OF ASSAM.	MR. M U MAHMUD MR. P K DAS MR. S HOQUE MR S ISLAM MR. M ALI	PP, ASSAM
	REMARK : FIXED			
46.	AB/969/2018	AMZOT ALI <b>Versus</b> THE STATE OF ASSAM	MR D SAIKIA	PP, ASSAM
	REMARK : FIXED			
47.	AB/976/2018	BISWAJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I A HAZARIKA	PP, ASSAM
	REMARK : FIXED			
			<b>HEARING</b>	
48.	CrI.A./64/2010	AKBAR HUSSAIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR.A M MAZUMDAR MR.A Y CHOUDHURY MS.S A LASKAR	PP, ASSAM
	REMARK : WITH LCR 6 FILES			
49.	CrI.Pet./834/2014	RITU PABAN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.P K MUNIR MR.M CHOUDHURY	PP, ASSAM D J DAS MR. U PATHAK MRSK N MAHAMMAD
	REMARK : WITH LCR 1 FILE, FIXED			

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Causelists generated on 12/04/2018 17:22:40





# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[ For Thursday, 19th April 2018 ]

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

**BEFORE:  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO.: 19**

[ SINGLE BENCH ]

[ CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 05-03-2018 TO 04-05-2018  
(RELATING TO CIVIL BENCH - I) ALONG  
WITH THE FOLLOWING MATTERS. ]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1.	CrI.Pet./801/2016	DIPAK SAHANI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MS.P BHATTACHARJEE MS.M KALITA MR.A BHATTACHARYA	PP, ASSAM
	REMARK : FIXED			
2.	CrI.Pet./29/2017	SMT. SANTOSHI BORO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS.A BEGUM MS.P K ZANNAT MR.S N TAMULI	MS.C TALUKDARR-2 MR.A BORO(R-2) PP, ASSAM MR.B RAMCHIARY(R-2) MS.M BASUMATARY(R-2)
	REMARK : FIXED			
3.	CrI.Rev.P./485/2017	ASHUTOSH SAHA <b>Versus</b> SUBHASH CH. DAS	MR.A AHMED MR.H R A CHOUDHURY MR.I A HAZARIKA	S CHOUDHURY MR. S D PURKAYASTHA PP, ASSAM
	REMARK : FIXED			
4.	CrI.Rev.P./44/2018	GOBINDA KARMAKAR AND 3 ORS. <b>Versus</b> PRAMILA KARMAKAR	MR.K ROY MR. P BORDOLOI MR. K ROY MR.K BORAH	MR. I A TALUKDAR MR. B HUSSAIN
	REMARK : FIXED			
5.	CrI.Pet./188/2018	HARAKANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	S K DEURI MR. P DAIMARY SAMILA	PP, ASSAM
	REMARK : FIXED			
6.	CrI.Pet./236/2018	MEGHRAJ UPADHAYA <b>Versus</b> NIRMAL KUMAR NORE AND ANR.	MR. I H SAIKIA MR. K KALITA MR. D MAZUMDAR MS. S KANUNGOE	MR. S CHETIA MR. A CHOUDHURY MR. A GOYAL
	REMARK : FIXED			

**BAIL HEARING**

7.	AB/2487/2017	HEMANTA BORA <b>Versus</b> THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR.B D GOSWAMI MR.T CHUTIA	PP, ASSAM MR.F A HASSAN(INFORMANT) MR.I HUSSAIN(INFORMANT) MR.S C BISWAS(INFORMANT) MRR KARIM(INFORMANT) MS.K L R YANTHAN(INFORMANT)
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REMARK : NOT BY HON. A.BORTHAKUR, J & HON. H.K.SARMA, J, FIXED

**FOR HEARING U/O XLI RULE II C.P.C.**

8.	RSA/96/2018	ON THE DEATH OF NARENDRA NAMUDAS HIS LEGAL HEIRS SRI SUNIL SARKAR @ SUNIL CH. SARKAR AND 2 ORS <b>Versus</b> KALI PADA MONDAL	MR. R SARMA MS. H SARMA MS. S D SAIKIA MS B DEVI MS. K D SARMAH	
9.	RSA/99/2018	BADRUZZAMAN AND 23 ORS <b>Versus</b> SARIF UDDIN AND 11 ORS,	MR.S K GHOSH MS F AHMED MR A R BHUYAN	MR. S K CHAKRABORTY MS. M DUTTA MRS. A CHAKRABORTY MR. P K ROY

REMARK : FIXED

**ORDERS**

10.	Crl.Pet./656/2015	KAMAL DEKA <b>Versus</b> JOY PRAKASH CHOUHAN AND ANR.	MR.T HUSSAIN MR.S MUNIR	PP, ASSAM
	REMARK : FIXED			
	<b>WITH</b>			
	Crl.Pet./36/2016	KAMAL DEKA <b>Versus</b> JOY PRAKASH CHOUHAN AND ANR.	MR.S MUNIR MR.T HUSSAIN	PP, ASSAM
11.	I.A.(Civil)/966/2016  In MACApp./51/2009	PHOOL BHANU BEGUM <b>Versus</b> SRI UDHAN SINGH AND ORS	MR.P J PHUKAN MSA B PHUKAN	MR.S DUTTA
	REMARK : in :MACApp.51/2009(D/O), FIXED			
	<b>WITH</b>			
	MC/211/2016  In MACApp./51/2009	PHOOL BHANU BEGUM <b>Versus</b> SRI UDHAN SINGH AND ORS	MSA B PHUKAN MR.P J PHUKAN	MR.S DUTTA
12.	RSA/337/2017	SRI AJOY RAY <b>Versus</b> MRS KALPANA METHEW	MRG JALAN MR.H P NEOG MR.B K DAS MR.H P GUWALA	MRS. R D BHUYAN (LEGAL AID)
	REMARK : FIXED			
13.	Crl.Rev.P./2/2018  with I.A.(Crl.)/37/2018	ARATI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. S BARMAN MR. B SARMAH MS. D SALOI	GA, ASSAM MS. Y S PHOM MR. A KHOOND MR. B GOSWAMI MS. N CHOUDHURY MR. M BORAH
	REMARK : WITH LCR 2 FILES, FIXED			
	<b>WITH</b>			
	I.A.(Crl.)/37/2018  In Crl.Rev.P./2/2018	ARATI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. B SARMAH MR. S BARMAN	PP, ASSAM
14.	Crl.Rev.P./25/2018	PUTUL DAS <b>Versus</b> STATE OF ASSAM	MR. S K GOSWAMI MR. P KAKATI MR. A KALITA	PP, ASSAM

REMARK : WITH LCR 3 FILES, FIXED

**HEARING**

15.	RSA/89/2005	MOUSUMI DEB ROY AND ORS <b>Versus</b> BIJIT DEB ROY AND ORS	D R CHOUDHURY P BISWAS B K SEN N DHAR B K SEN B K SEN	MR. A K PURKAYASTHA MR.A DEB MR.B D DAS MR.H K SARMA
	REMARK : WITH LCR			
16.	CrI.A./70/2010	PRAFULLA BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR.T J MAHANTA MR.B GOGOI	PP, ASSAM
	REMARK : LCR 4 FILES, FIXED			
17.	CrI.Pet./363/2011	KAMLESH SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.N C DAS	PP, ASSAM
	REMARK : FIXED			
	<b>WITH</b>			
	CrI.Pet./365/2011	SURENDRA AGARWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.N C DAS	PP, ASSAM
18.	CrI.Pet./302/2012	DINESH NATH <b>Versus</b> THE STATE OF ASSAM	MR.J C CHAUDHURY MR.C PHUKAN MR.M ALI MR.N BARUAH MR.A S BHATTACHARJEE	MR.J I BORBHUIYAR-2 PP, ASSAM MS.R M SAIKIA(R-2) MR.L MOHAN(R-2) MS.F BEGUM(R-2)
	REMARK : WITH LCR 3 FILES, FIXED			
19.	RSA/251/2013	KSHITISH RANJAN PAUL AND ANR. <b>Versus</b> DIGENDRA DAS AND 6 ORS.	MRS.F BEGUM MS. A AHMED MRS.K H CHOUDHURY MR.L MOHAN MR.J I BORBHUIYA	MS.R CHOUDHURY MR.A H M R CHOUDHURY
	REMARK : WITH LCR			
20.	RSA/83/2014	MALA DAS, <b>Versus</b> BILEBALA DAS AND 4 ORS,	MR.A DEY MR.J LASKAR MS.M DEB MR.B BANERJEE	MR.T ALI MS.A K CHOUDHURY MR.M CHOUDHURY MR.H BAILUNG MR.D CHOUDHURY
	REMARK : WITH LCR, FIXED			
21.	CrI.Pet./118/2016	DR. BHAGYA NARAYAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R P N SINGH MR.S P ROY MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.K RAJBONGSHI	MR.S K TALUKDAR SC, HEALTH PP, ASSAM
	REMARK : FIXED			
22.	CrI.A./235/2016	SRI BIDHAN DOLEY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A GANGULY MR.N ZAMAN MR.S K JAIN MR.P K DAS MR.A BORA MR.A CHOUDHURY MR.B K MAHAJAN MR.R ALI	PP, ASSAM
	REMARK : LCR 5 FILES, FIXED			
23.	RSA/32/2017	MS LAILY BEGUM AND 2 ORS <b>Versus</b> HAFSA KHANAM AND 7 ORS	MR.B C DAS MR.D HALOI MR.A SAHAD MR.S A HUSSAIN MS.A DEKA	MS.R BEGUM(R- 1-6) MR.N DHAR(R- 1-6)
	REMARK : FIXED			

24.	CrI.Pet./79/2017	RAJESH KUMAR HIMATSINGKA <b>Versus</b> STATE OF ASSAM AND ANR.	MRC KALITA MR.A K JAIN MR.M K DAS MR.M KALITA MRC KALITA MRSM B PATHAK MR.M K DAS	PP, ASSAM MR.N SARMA(R-2) PP, ASSAM MR.G KHANDELIA(R-2) MR.G KHANDELIA(R-2) MR.N SARMA(R-2)
	REMARK : FIXED <b>WITH</b> I.A.(CrI.)/527/2017	RAJESH KUMAR HIMATSINGKA <b>Versus</b> STATE OF ASSAM AND ANR.	MR.M K DAS MRC KALITA	MR.N SARMA(R-2) MR.G KHANDELIA(R-2) PP, ASSAM
25.	RSA/234/2017	MD ANDALIB ISLAM AND ANR <b>Versus</b> MD ABDUL SAMED @ KALIA BEPARI	MS.M KONWAR MR.S K DAS MR.M CHOUDHURY MS.S B CHOUDHURY	MR G ALAM MR.A J SARMA MS.F AHMED MR.S K GHOSH MR.P D NAIR
	REMARK : WITH LCR, FIXED			
26.	CrI.Pet./136/2018	VIBHAV JAIN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR Z ALAM MS. S NAZNEEN MR E U AHMED MR. N D SARMA	SC, CBI
	REMARK : FIXED			

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LEAVE NOTE OF ADVOCATES FOR 19/04/2018  
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1)	F BEGUM	27-02-2018	To	29-04-2018
2)	MR. K K SHARMA	25-03-2018	To	31-12-2018
3)	MR. T N SRINIVASAN	28-03-2018	To	29-04-2018
4)	MR M SINGH	03-04-2018	To	03-07-2018
5)	MR. J R BORTHAKUR	05-04-2018	To	09-05-2018
6)	MR. S SARKAR	18-04-2018	To	27-04-2018
7)	MR. U K BORTHAKUR	10-04-2018	To	20-04-2018
8)	MR. B SHARMA	17-04-2018	To	01-05-2018
9)	MR. R P SINGH	11-04-2018	To	24-04-2018
10)	MR. S SINHA	09-04-2018	To	24-04-2018
11)	MR. R SARMA	09-04-2018	To	29-04-2018
12)	MR. R C SANCHATI	10-04-2018	To	21-04-2018
13)	MR S SANCHETI	14-04-2018	To	20-04-2018
14)	MR. N N JHA	09-04-2018	To	22-04-2018
15)	MR. N J GOGOI	10-04-2018	To	20-04-2018
16)	MR H MAURYA	12-04-2018	To	21-04-2018
17)	MR M J QUADIR	18-04-2018	To	20-04-2018
18)	MR. A K DAS	12-04-2018	To	05-05-2018
19)	MR. N D SARKAR	11-04-2018	To	26-04-2018
20)	MR G BAISHYA	18-04-2018	To	27-04-2018
21)	MS. A BHATTACHARYYA	18-04-2018	To	24-04-2018
22)	MR. R K BHATRA	18-04-2018	To	20-04-2018
23)	MS. M JAIN	18-04-2018	To	23-04-2018
24)	MR. B J GHOSH	18-04-2018	To	30-04-2018
25)	MR D K MISHRA	18-04-2018	To	19-04-2018
26)	MR. A BHATTACHARYA	13-04-2018	To	24-04-2018